

LOK SABHA

List of Questions for ORAL ANSWERS
Monday, March 24, 2025/Chaitra 3, 1947 (Saka)

(Ministries of Corporate Affairs; Culture; Education; Environment, Forest and Climate Change; Finance; Labour and Employment; Skill Development and Entrepreneurship; Tourism; Youth Affairs and Sports)

Total Number of Questions - 20

Shortage of Teachers

*321. Shri Naresh Ganpat Mhaske:
Smt. Shambhavi:

Will the Minister of EDUCATION

be pleased to state:

(a) the total number of vacant posts for primary and secondary school teachers across the country, State-wise including Maharashtra;

(b) whether the vacant post of teachers impacted the quality of education, student-teacher ratio, and overall learning outcomes in Government schools and if so, the details thereof;

(c) the details of States that are facing severe shortage of teachers and the reasons therefor;

(d) whether the Government has issued any specific directives to State Governments to fill up these vacancies;

(e) whether the Government has any mechanisms to ensure timely recruitment, transparency and merit-based selection;

(f) the steps being taken by the Government to fill up these vacant posts at the earliest; and

(g) whether the Government has any timeline to fill these posts ?

Mangrove Forests in Andhra Pradesh

*322. Shri G M Harish Balayogi:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the details of mangrove forests including mangrove cover in the State of Andhra Pradesh during the last five years, district and year-wise;

(b) the details regarding the extent of degraded mangrove forests in Andhra Pradesh during the last five years, district and year-wise;

(c) the details regarding the mangrove restoration works undertaken in the State, district-wise;

(d) whether any mangrove restoration works have been undertaken under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details thereof including the number of people employed and the funds allocated for these activities in the State during the last five-years, district and year-wise; and

(e) the total funds allocated, released and utilized under various schemes for the maintenance and restoration of mangrove forests in the State during the last five years, district-wise ?

Creation and Upgradation of Sports Infrastructure

*323. Shri Naveen Jindal:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) the details of the number of sports infrastructure projects initiated for creation or upgradation under the Scheme of Creation and Upgradation of Sports Infrastructure since its inception along with their progress, State-wise;

(b) the details of the funds allocated, disbursed, sanctioned and utilized for the creation and upgradation of sports infrastructure since 2019 and the mechanisms that are in place to ensure effective utilization of the funds, State and year-wise;

(c) the initiatives undertaken by the Government to develop sports facilities in remote, tribal and underserved areas to ensure regional balance;

(d) the steps taken/being taken by the Government to expedite project completion and to overcome land acquisition or administrative hurdles under creation and upgradation of sports infrastructure; and

(e) whether the Government is considering to create specialized infrastructure for niche sports or training academies for high-performance athletes, if so, the details thereof?

Proposal for Champaran Museum in Lauriya, Valmiki Nagar

†*324. Shri Sunil Kumar:

Will the Minister of CULTURE

be pleased to state:

(a) whether many cultural heritage sites exist in Valmiki Nagar of Bihar such as Valmiki Ashram, Mata Nardevi Temple, Jatashankar Dham, Kauleshwar Nath Temple, very ancient ruins of the Mauryan Empire, etc.;

(b) whether the cultural heritage sites in Valmiki Nagar also include the very old Buddhist pillar of Lauriya along with the temples of Maharishi Bharthari and Kali Mata in Ramnagar;

(c) if so, whether the Government proposes to set up Champaran Museum in Lauriya under Valmiki Nagar Parliamentary Constituency; and

(d) if so, the details thereof?

Centrally Sponsored Schemes

†*325. Dr. Shivaji Bandappa Kalge:

Shri Bhumare Sandipanrao Asaram:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) the details of the Centrally Sponsored Schemes (CSS) being implemented by the Government for the welfare of labourers and workers in Maharashtra and Dadra and Nagar Haveli during the last five years and the current year;

(b) the details of the funds allocated, sanctioned, released and utilised for each of the said schemes during the last five years and the current year, year and scheme-wise;

(c) the details of the number of workers benefitted from the said schemes in Maharashtra and Dadra and Nagar Haveli during the said period, year-wise;

(d) whether the Government has found any shortcomings in the implementation of the said schemes; and

(e) if so, the manner in which the Government has addressed the said shortcomings?

Cases of Carterlisation Investigated by CCI

*326. Shri Mukeshkumar Chandrakaant Dalal:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) the sector-wise data on the number of cases of cartelization investigated by the Competition Commission of India during the last five years;

(b) the details of the bilateral or multilateral agreements signed by the Government to address cross-border cartelization issues;

(c) the details of mechanisms in place to monitor and detect instances of cartelization among companies in various industries;

(d) the measures taken/being taken by the Government to protect small businesses and startups from the adverse effects of cartelization by dominant market players; and

(e) whether the Government is proposing or taking efficient steps to increase awareness about cartelization and its negative impacts on businesses, consumers and trade associations and if so, the details thereof?

Sports Facilities in Rural/Remote/Tribal Areas

*327. Shri Mani A:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) the details of indigenous/traditional sports disciplines that have been identified for promotion under the Khelo India Scheme;

(b) whether the Government has taken steps to enhance the sports facilities in rural and remote tribal areas dominated by SC/ST/OBCs so as to encourage the talented youth of these areas and if so, the details thereof, State and district-wise;

(c) the details of future plans of the Government to identify the talent of school students and to provide them suitable opportunities and training to participate at the international level; and

(d) whether the Government is preparing any plan for any dedicated sports facility in the country, if so, the details thereof, State-wise including Tamil Nadu?

Vacant Teaching Posts in Central Universities

*328. Shri K Gopinath:

Will the Minister of EDUCATION

be pleased to state:

(a) the number of teaching posts lying vacant in various Central Universities across the country, State-wise particularly in Tamil Nadu;

(b) whether the Government is taking any concrete steps to fill the said vacant posts; and

(c) if so, the details thereof and if not, the reasons therefor?

Forest/Green Coverage

*329. Prof. Sougata Ray:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

- (a) the area of forest/green coverage of the country, State-wise;
- (b) whether the Government has taken any steps to encourage bamboo like plantations in the reserved forests to ensure availability of enough food and water to avoid wildlife encroachments in the habitat areas nearby the reserve forests;
- (c) if so, the details thereof;
- (d) whether the Forest Survey of India proposes to consider plantations in agriculture lands as forest cover; and
- (e) if so, the details thereof?

NFS Candidates for Teaching Posts in Central Universities

*330. Shri Charanjit Singh Channi:

Will the Minister of EDUCATION

be pleased to state:

- (a) whether the Government has any data on the number of candidates Not Found Suitable (NFS) for faculty/teaching posts in Central Universities during the last 5 years;
- (b) if so, the details thereof, category-wise; and
- (c) the criteria fixed by the Government for declaring a post/vacancy as NFS?

Denial of Loans to Farmers due to Low CIBIL Score

†*331. Shri Sanjay Haribhau Jadhav:

Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:

Will the Minister of FINANCE

be pleased to state:

- (a) whether farmers are being denied loan facilities by the nationalised banks due to low CIBIL score while disbursing crop loans;
- (b) whether the Government has carried out any investigation or taken any cognizance of the said practice and if so, the details thereof;
- (c) whether any difficulties are being faced by the farmers in taking loans after settling the previous loans, if so, the reasons therefor;
- (d) the instructions issued/proposed to be issued by the Government to the said banks regarding disbursement of loans to the farmers;
- (e) whether the students have been asked to mortgage non-agricultural property for availing education loan from banks which deprives students from availing loan facilities and if so, the reasons therefor; and
- (f) the steps taken/likely to be taken by the Government to discontinue the above practices by banks?

Lack of Facilities for Quality Education

†*332. Shri Ram Shiromani Verma:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government is aware about the lack of modern infrastructure, basic facilities and access to modern teaching equipments to provide high quality education to the children in the Government schools and Government aided schools of the remote and rural areas of Uttar Pradesh particularly in the aspirational districts of Shravasti and Balrampur;

(b) if so, the details thereof and the steps taken by the Government in the aspirational districts of Shravasti and Balrampur to address the said issues;

(c) whether any efforts have been made/are being made by the Government to construct roads in villages which do not have any road for the children to reach the said schools; and

(d) the steps being taken by the Government to find a permanent solution for the waterlogging problems in the Government schools during the rainy season which causes great difficulty to the children in commuting and studying?

Diversion of Forest Land for Developmental Activities

*333. Shri Raja Ram Singh:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether it is a fact that the India State of Forest Report (ISFR) 2023 has not been scientifically prepared;

(b) whether the said Report suggest exclusion of data relating to the diversification of large tracts of forests for developmental activities between 1996 and 2023, if so, the reaction of the Government thereto;

(c) whether the Government has maintained the record of forest land used for developmental activities between 1996 and 2023;

(d) if so, the details of forest land diverted for developmental activities since last ten years, State/district-wise; and

(e) whether the Government has conducted an Environmental Impact Assessment (EIA) of forest land diversion for developmental projects, if so, the details thereof?

Bal Bhavan and National Level Nurseries under NEP

*334. Adv Gowaal Kagada Padavi:

Will the Minister of EDUCATION

be pleased to state:

(a) the main features of the National Education Policy;

(b) whether the Government has set any target to establish Bal Bhavans in all the districts across the country under the said Policy;

(c) if so, the details thereof for the State of Maharashtra especially in Nandurbar Lok Sabha Constituency;

(d) whether the Government plans to build national level institutes for children in nurseries in accordance with NEP;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) the details of funds allocated for this project and the time by which it is likely to be established?

Coastal Zone Management Plan and Coastal Regulation Zone

*335. Shri Captain Viriato Fernandes:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the time by which the Government will notify the Coastal Zone Management Plan (CZMP) for the State of Goa;

(b) whether the Government is aware that the Hon. High Court of Bombay established SIT to investigate Coastal Regulation Zone (CRZ) violations and to probe manipulation of documents for plots in ecologically sensitive Coastal Regulation Zones;

(c) if so, the actions taken by the Government to avoid such violations happening in other coastal States;

(d) whether there have been Reports of any such violations from the State of Goa;

(e) whether there has been any reporting of any instance of tempering with the original CZMP of the Coastal areas in Goa; and

(f) if so, the details thereof along with corrective measures taken by the Government in this regard?

Preservation and Development of Birthplaces of Khusro and Tulsidas

†*336. Shri Devesh Shakya:

Will the Minister of CULTURE

be pleased to state:

(a) whether the Government proposes to preserve and develop the birthplaces of Amir Khusro and Tulsidas Ji, namely Patiyali and Soron, situated in Etah Lok Sabha Constituency under any special scheme in view of their literary and cultural contribution;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government proposes to declare the said historical sites as national heritage sites;

(d) if so, the details thereof and if not, whether the Government is likely to consider the said proposal in near future;

(e) whether the Government is implementing any special scheme for setting up of research centres, cultural heritage sites or other development schemes at the said sites; and

(f) if so, the details thereof and if not, the time by which the said sites are likely to be included?

Construction of Kendriya Vidyalaya in Dhanbad, Jharkhand

*337. Shri Dulu Mahato:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government has received any representation requesting urgent intervention for the timely completion of the construction work of Kendriya Vidyalaya No. 2 school in

Dhanbad, Jharkhand;

- (b) if so, the details thereof and the action taken by the Government in this regard;
- (c) if not, the reasons therefor; and
- (d) whether any timeline has been fixed by the Government in this regard?

Empowerment of Migrant Workers

*338. Shri Kuldeep Indora:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

- (a) whether the Government has taken any new measures for empowering migrant workers by ensuring their long-term security and opportunities to grow;
- (b) if so, the details thereof;
- (c) the details of the steps taken by the Government to create a safer, more supportive environment for migrant workers; and
- (d) the measures taken by the Government which aim at helping them to have easy access to skills training, social security and fair wages?

Welfare Schemes for Sportspersons

*339. Shri Janardan Singh Sigiwal:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

- (a) whether the Government proposes to formulate any scheme for the welfare of Indian sportspersons of National and International level;
- (b) if so, the details thereof along with the welfare schemes formulated for the purpose; and
- (c) the quantum of funds spent for the welfare schemes/programmes meant for sportspersons of said level during the last three years and the current year?

Matribhasha Diwas

*340. Dr. Vinod Kumar Bind:
Shri Janardan Mishra:

Will the Minister of EDUCATION

be pleased to state:

(a) the specific steps taken by the Government to ensure effective implementation of Matribhasha Diwas in Higher Education Institutions (HEIs) in the country particularly in the State of Uttar Pradesh;

(b) the extent of effectiveness with which HEIs are aligning the Matribhasha Diwas celebrations with the National Education Policy (NEP) 2020's emphasis on multilingualism;

(c) whether the Government has conducted any study on the impact of mother tongue based education on learning outcomes across various States particularly in Uttar Pradesh, if so, the details thereof and if not, the reasons therefor;

(d) whether any incentives or financial support is being provided to institutions actively promoting mother tongues in teaching and research in various States, if so, the details thereof, State-wise particularly in Uttar Pradesh; and

(e) whether the Government proposes to introduce policies promoting to teach in mother tongue in technical and vocational education institutions and if so, the details thereof?

New Delhi
Tuesday, March 18, 2025/
Phalgun 27, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

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Remarks

LOK SABHA

List of Questions for WRITTEN ANSWERS
Monday, March 24, 2025/Chaitra 3, 1947 (Saka)

(Ministries of Corporate Affairs; Culture; Education; Environment, Forest and Climate Change; Finance; Labour and Employment; Skill Development and Entrepreneurship; Tourism; Youth Affairs and Sports)

Total Number of Questions - 230

Implementation of Unified Pension Scheme

†3681. Shri Dharmendra Yadav:

Will the Minister of FINANCE

be pleased to state:

- (a) the timeline for full implementation of Unified Pension Scheme (UPS) and the manner in which it is likely to impact the existing New Pension Scheme (NPS) Subscribers;
- (b) the likely long term financial viability for UPS in comparison to NPS for the Government;
- (c) the difference between investment flexibility in NPS and UPS;
- (d) whether the Government has identified the problems of NPS and if so, the details thereof; and
- (e) whether the UPS will resolve the above problems, if so, the details thereof?

Slowdown in Urban Consumption

3682. Dr. Mohammad Jawed:

Will the Minister of FINANCE

be pleased to state:

- (a) whether the Government has assessed the factors contributing to the slowdown in urban consumption, if so, the details thereof and the steps being taken to address them;
- (b) the measures being implemented by the Government to support sectors most affected by the slowdown in urban consumption, such as electronics, automobiles and grooming services;
- (c) whether the Government has identified specific policies to enhance disposable incomes in urban areas to stimulate consumption and if so, the details thereof; and
- (d) whether the Government has considered a reduction in income tax and GST rates on electronics and to spur demand and to increase consumption?

Jobs created in IT Sector Companies

3683. Shri Shafi Parambil:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

- (a) the list of IT companies started in the country during the last five years, State-wise;
- (b) the details of total jobs created in the IT sector during the last five years, State-wise;
- (c) the details of total turnover of IT companies during the last five years, State-wise; and
- (d) the list of IT companies that has closed down during the last five years, State-wise?

Management of e-Waste

3684. Shri Gurmeet Singh Meet Hayer:
 Dr. Kirsan Namdeo:
 Shri Anto Antony:
 Shri Naveen Jindal:
 Shri Benny Behanan:
 Dr. Dharamvira Gandhi:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

- (a) the details of the current status of e-waste generation in the country, annually and the year-wise increase during the last three years;
- (b) the mechanisms in place for e-waste collection, segregation and recycling, along with the role of the informal sector;
- (c) the policy measures taken to regulate e-waste disposal and promote safe recycling practices;
- (d) whether the Government has taken any initiatives to encourage refurbishment and reuse of electronic products to reduce e-waste, and if so, the details thereof;
- (e) the details of international collaborations for e-waste management;
- (f) the number of authorized e-waste recycling units operational at present and their processing capacity; and
- (g) the steps taken to strengthen Extended Producer Responsibility (EPR) compliance and increase consumer participation in e-waste disposal?

Urban Infrastructure Development Fund (UIDF)

3685. Adv. Adoor Prakash:
 Smt. Jyotsna Charandas Mahant:
 Shri Benny Behanan:

Will the Minister of FINANCE

be pleased to state:

- (a) the total funds allocated under the Urban Infrastructure Development Fund (UIDF) for the financial year 2024-25 and its utilisation across the country, State-wise;
- (b) the number of urban infrastructure projects sanctioned and completed under the said scheme so far; and
- (c) the key challenges in the fund disbursement and project implementation along with the manner in which the Government is planning to address them?

Status of SWAMIH

3686. Smt. D K Aruna:
 Shri Chamala Kiran Kumar Reddy:
 Shri Putta Mahesh Kumar:

Will the Minister of FINANCE

be pleased to state:

- (a) whether it is a fact that under the Special Window for Affordable and Mid-Income Housing (SWAMIH), investment fund fifty thousand dwelling units in stressed housing projects have been

completed and the keys have been handed over to homebuyers, while another forty thousand units would be completed in 2025 and if so, the details thereof;

(b) whether the Government proposes to establish SWAMIH Fund 2 of Rupees 15,000 crore as a blended finance facility with contributions from the Government, banks and private investors aiming for the expeditious completion of another one lakh units;

(c) if so, the details thereof and the progress made along with the funds allocated, released, sanctioned and utilised under SWAMIH across the country during the last five years district/State-wise including Telangana, Madhya Pradesh, Andhra Pradesh and in Eluru District;

(d) the details and the total number of beneficiaries under the SWAMIH during the last five years across the country, district/State-wise including Andhra Pradesh and in Eluru District; and

(e) whether the Government has undertaken any campaigns/studies to increase the awareness regarding the SWAMIH in the country, if so, the details thereof especially for Andhra Pradesh?

Opening of New Branches of SIDBI

3687. Shri P V Midhun Reddy:

Will the Minister of FINANCE

be pleased to state:

(a) whether Small Industries Development Bank of India (SIDBI) will open new branches to expand its reach to serve all major MSME clusters across the country;

(b) if so, the details thereof;

(c) the details of the proposed branches in Andhra Pradesh and their targeted clusters; and

(d) the way by which this expansion ensures direct credit access for MSMEs in underserved regions?

Unpaid care and Domestic work

3688. Shri S Venkatesan:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Government has conducted any study on Unpaid Care and Domestic Work (UCDW) performed by Indian women;

(b) if so, the details thereof;

(c) the details of the percentage of Indian women who remain outside the labour force;

(d) whether there is any available data on "time poverty" suffered by Indian women, particularly its impact on poor and marginalized sections; and

(e) if so, the details thereof?

Effluent Treatment Plants in Amritsar

3689. Shri Gurjeet Singh Aujla:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether there are plans to provide grants for industries functioning in Amritsar to ensure compliance with pollution control norms, particularly for the installation of Effluent Treatment

Plants (ETP) and the use of water treatment chemicals;

(b) the steps being taken to encourage the production and availability of affordable ETP and water treatment chemicals to support sustainable industrial practices in the region; and

(c) whether any specific measures or schemes are in place to address the environmental challenges faced by Amritsar, ensuring a cleaner and more sustainable future for the city and its surroundings?

Unclaimed Deposits in Public Sector Banks

3690. Shri Asaduddin Owaisi:

Will the Minister of FINANCE

be pleased to state:

(a) the total amount of unclaimed deposits lying in Public Sector Banks (PSBs) including savings accounts, fixed deposits and recurring deposits during the last five years, bank-wise and year-wise;

(b) whether it is true that a significant number of depositors or their heirs failed to claim these funds due to dormant account status, lack of awareness, or procedural challenges;

(c) the details on the quantum of such unclaimed deposits transferred to the Reserve Bank of India's Depositor Education and Awareness (DEA) Fund during the last five years, year-wise;

(d) the steps being taken to trace and contact depositors or their legal heirs to facilitate the rightful claims; and

(e) whether the Government is considering the measures to simplify the process of claiming dormant or unclaimed deposits, especially for the people in rural and semi-urban areas?

Refund Process for PACL Investors

†3691. Shri Murari Lal Meena:

Will the Minister of FINANCE

be pleased to state:

(a) the time by which the data verification/refund process for PACL investors are likely to be completed;

(b) whether the Government has preserved the PACL investors data in soft/hard copy and the names of company/Committee/SEBI maintaining such data in this regard;

(c) the decision of the Committee regarding the refunds of deceased investors;

(d) the decision taken by the Committee for those who have already submitted their bonds who missed Rs.20000 refund claim deadline; and

(e) the total current value of the company and the details of these assets?

Labour Laws of the Country

3692. Shri Aditya Yadav:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Labour Laws of the country are in a position to address the issues like health and safety at the workplace, collective bargaining, unfair labour practices, certification of unions, labour-management relations, general holidays, annual leave, working hours, unfair terminations,

minimum wage, and layoff procedures;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

National Decarbonisation Policies

3693. Smt. Kamaljeet Sehrawat:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) whether the Government is planning to integrate various types of policies as a result of the outcomes of MoU between the Indian Institute of Corporate Affairs (IICA) and the Carbon Market Association of India (CMAI) into national decarbonisation policies and if so, the details thereof;

(b) the measures taken/to be taken to ensure the effectiveness of carbon markets in the country;

(c) whether any incentive schemes have been formulated for industries adopting carbon offset mechanisms through this collaboration; and

(d) if so, the details thereof?

Sanctioned Strength of Students in KVs

3694. Dr. Mallu Ravi:

Will the Minister of EDUCATION

be pleased to state:

(a) the number of students in a class especially in tenth, eleventh and twelfth classes in Kendriya Vidyalayas (KVs) across the country, especially in the Delhi NCR Region and Telangana;

(b) whether the excess number of students in a class are uniformly distributed across all KVs or adjusted in the same class of that KV in Delhi NCR Region and Telangana and if so, the details thereof;

(c) whether the excess enrollment in KVs, particularly in Delhi NCR and Telangana is affecting the quality of education, resources available and student-teacher ratio and if so, the details thereof;

(d) whether the Government has taken any measures to address this issue and ensures compliance with the sanctioned strength, particularly in the Delhi NCR Region and Telangana and if so, the details thereof; and

(e) whether the number of students in a class exceeds the sanctioned strength and if so, the details thereof?

New Skill Development Programme

3695. Smt. Malvika Devi:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) the steps being taken by the Government to encourage Skill Development Programmes in aspirational districts;

(b) the details of new Skill Development Programmes that have been started during the last

year in the said districts;

(c) the subsidies given by the Government to new entrepreneurs along with the details of schemes that they can benefit from; and

(d) the steps being taken to make sure that the people who get trained at these programmes are given jobs right away and also get the same permanently?

Bima Sakhi Yojana

3696. Shri Rajesh Naranbhai Chudasama:
Shri Dulu Mahato:
Shri Dileshwar Kamait:
Shri Jugal Kishore:
Shri Chandra Prakash Joshi:
Ms. Bansuri Swaraj:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government has launched Bima Sakhi Yojana recently;

(b) if so, the salient features of Bima Sakhi Yojana;

(c) the manner in which the said scheme is likely to be helpful in providing employment to the youth particularly in Jharkhand and Rajasthan along with the expected earnings from the said scheme;

(d) whether Bima Sakhi is eligible to join LIC as Development Officer under the Yojana and if so, the details thereof; and

(e) the manner in which people in various States are likely to be benefitted from the Yojana?

Modernisation of Delhi Zoo

3697. Shri Jai Prakash:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether it is a fact that the Government is planning to modernize the entrance of the National Zoological Park, Delhi by constructing a multi-utility plaza at its entry gate; and

(b) if so, the details thereof?

Wildlife Attack

3698. Shri E T Mohammed Basheer:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether it has come to the notice of the Government that the Human-Animal Conflict is increasing;

(b) if so, the details of the steps taken by the Government to address this issue;

(c) whether the Government has made any study on the reasons for increase in Human-Animal conflict, if so, the details thereof; and

(d) the details of casualties caused due to wildlife attack, State-wise?

Decline in Vulture Population

3699. Dr. Rani Srikumar:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether the Government is aware of the significant decline in vulture populations in the country, particularly due to the use of veterinary medicines such as diclofenac;

(b) if so, the specific data on vulture population trends in Tamil Nadu over the past decades and any provisions for the creation of safe zones;

(c) the measures taken by the Government to monitor and regulate the use of harmful veterinary drugs that adversely affect vulture populations; and

(d) the details of any public awareness campaigns initiated to educate veterinarians and livestock owners about the impact of certain veterinary medicines on vultures and the promotion of safe alternatives?

Debt and Liabilities of States

3700. Shri Manish Tewari:

Will the Minister of FINANCE

be pleased to state:

(a) the quantum of debt and other liabilities of various States in the country along with the total combined debt and liabilities of all the States as of March 31, 2025;

(b) the total debt and outstanding liabilities of the Government as of March 31, 2025;

(c) the details of the five States in the country which have the highest and the lowest debt-to-GSDP ratio, respectively;

(d) the manner in which the combined debt-to-GDP ratio of all States compares to that of the Government during the last five years; and

(e) whether the Government has conducted any assessment of the impact of off-budget borrowings and contingent liabilities on State finances, if so, the details thereof and if not, the reasons therefor?

Criteria to Evaluate Success of PMIS and PMIS Cells

3701. Shri Dineshbhai Makwana:
 Shri Pradeep Kumar Singh:
 Smt. Mahima Kumari Mewar:
 Shri Shrirang Appa Chandu Barne:
 Shri Praveen Patel:
 Shri Basavaraj Bommai:
 Shri Lumba Ram Chaudhary:
 Shri Bhojraj Nag:
 Shri Jaswantsinh Sumanbhai Bhabhor:
 Smt. Bharti Pardhi:
 Shri Chandan Chauhan:
 Shri Chavda Vinod Lakhamshi:
 Shri Dilip Saikia:
 Shri Damodar Agrawal:
 Smt. Sandhya Ray:
 Shri P P Chaudhary:
 Shri Ramesh Awasthi:
 Shri Bidyut Baran Mahato:
 Shri Chintamani Maharaj:
 Shri Yogender Chandolia:
 Shri Janardan Mishra:
 Smt. Shobhanaben Mahendrasinh Baraiya:
 Shri Alok Sharma:
 Smt. Roopkumari Choudhary:
 Ms Kangna Ranaut:
 Smt. Aparajita Sarangi:
 Dr. Bholu Singh:
 Shri Naba Charan Majhi:
 Shri Manoj Tiwari:
 Shri Kanwar Singh Tanwar:
 Shri Madhavaneni Raghunandan Rao:
 Shri Ravindra Shukla *Alias* Ravi Kishan:
 Shri Bajrang Manohar Sonwane:
 Shri Khagen Murmu:
 Dr. Rajesh Mishra:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) whether the Government has laid down any criteria to evaluate the success of internships provided under the Prime Minister Internship Scheme (PMIS) and if so, the details thereof;

(b) whether any financial or non-financial incentives are being provided to the companies participating in the said scheme and if so, the details thereof;

(c) whether the Government has fixed any specific guidelines for companies to set up in-house PMIS cells and if so, the number of companies that have set up in-house cells so far;

(d) whether there is any dedicated monitoring system to assess the effectiveness of the said internal cells and if so, the measures/steps taken by the Government to ensure that companies from all sectors including MSMEs actively participate in the said scheme; and

(e) whether there is any mechanism to track and assess skill enhancement of interns during and after the said programme and if so, the details thereof?

Pollution due to Pachpadra Refinery

†3702. Shri Ummeda Ram Beniwal:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether the operations of units of proposed Rajasthan Pachpadra Refinery is likely to further aggravate the problem of pollution;

(b) if so, whether it adversely affect the health of the common man;

(c) the measures taken by the Government to mitigate and prevent the impact of increasing pollution in the area around Pachpadra Refinery;

(d) whether any guidelines have been issued to the companies for environment protection and improvement since the commencement of construction work of Pachpadra Refinery in 2018;

(e) if so, the action taken thereon and if not, the reasons therefor;

(f) whether the cases of violation of rules by the companies operating in Pachpadra Refinery and surrounding areas have come to notice of the Government and if so, the details thereof including number of such cases; and

(g) the details of the action taken or proposed to be taken thereon so far?

Companies Registered through Central Registration Centre

†3703. Shri Pradeep Kumar Singh:

Dr. Rajesh Mishra:

Shri Arun Govil:

Will the Minister of FINANCE

be pleased to state:

(a) the number of companies registered through Central Registration Centre in the country, State-wise particularly from Meerut of Uttar Pradesh;

(b) the benefits likely to accrued by introducing centralised processing in the country, State-wise particularly in Meerut; and

(c) the number of forms being processed through the Central Processing Centre?

Centrally Sponsored Education Schemes in Uttar Pradesh

3704. Shri Rajeev Rai:

Shri C N Annadurai:

Shri Selvam G:

Shri Navaskani K:

Will the Minister of EDUCATION

be pleased to state:

(a) the details of Centrally Sponsored Schemes (CSS)/programmes being implemented by the Government in the field of education especially in rural areas of Uttar Pradesh and Tamil Nadu;

(b) the number of beneficiaries who have been benefited by these schemes during the last five years, year and district-wise in Uttar Pradesh including Mau and Ballia districts and Tamil Nadu;

(c) whether Government has adopted an integrated approach for the implementation of these schemes to ensure efficiency and effective outcomes and if so, the details thereof;

(d) the major challenges being faced by the Government in the implementation of these

schemes, including issues related to fund disbursement delays, lack of infrastructure, shortage of trained teachers and accessibility in remote areas;

(e) whether any evaluation or impact assessment studies have been conducted by the Government to measure the effectiveness of these schemes and if so, the findings thereof;

(f) the corrective steps being taken by the Government to improve coordination, address implementation bottlenecks and enhance educational outcomes under these schemes; and

(g) the funds allocated and utilized for such schemes/programmes during the last five years?

Sports Infrastructure in Banswara and Dungarpur

†3705. Shri Rajkumar Roat:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) the names of the States and the number of sports infrastructures (sports complex, football ground, swimming pool, synthetic hockey ground, multi-purpose hall, athletic track etc.) that have been constructed so far under Khelo India Scheme (KIS) in the country particularly in all the districts of Rajasthan;

(b) whether it is a fact that 48 infrastructures constructed under the said scheme but none of these infrastructures have been constructed in Dungarpur and Banswara districts under the Banswara Parliamentary Constituency;

(c) if so, the details thereof;

(d) whether the Government proposes to construct sports infrastructure in the said districts of the Banswara Parliamentary Constituency under the KIS; and

(e) if so, the time line fixed in this regard and if not, the reasons therefor?

KLEMS Database

3706. Shri Nilesh Dnyandev Lanke:
Dr. Amol Ramsing Kolhe:
Shri Bhaskar Murlidhar Bhagare:
Shri Sanjay Dina Patil:
Prof. Varsha Eknath Gaikwad:
Shri Mohite Patil Dhairyasheel Rajsinh:
Smt. Supriya Sule:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Reserve Bank of India's latest KLEMS (K: Capital, L: Labour, E: Energy, M: Materials and S: Services) database provides insights into employment generation trends in the country and if so, the key findings of the report regarding job creation;

(b) the extent to which the Government utilizes the KLEMS database for formulating employment policies and monitoring job creation trends across the various sectors of the labour market;

(c) whether the data from KLEMS has influenced any major policy decisions related to employment, labour market reforms and if so, the details thereof;

(d) the details of the trends in employment generation as per the KLEMS database, particularly in manufacturing, agriculture and services, sector-wise;

(e) whether the Government has conducted any independent assessment to verify the

employment data reflected in the KLEMS database and if so, the details thereof;

(f) the steps taken by the Government to address employment challenges and ensure sustainable job creation in light of the insights provided by the KLEMS database; and

(g) the details of the future strategies are in place to sustain and accelerate the employment generation in the country?

Verification of Projects under GCR, 2023

3707. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether the Government has adopted any criterion for designating third-party verifiers under Green Credit Rules, 2023, if so, the details thereof;

(b) whether such third-party verifiers are subject to any regulation by the Government;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the reasons for not using existing machinery for verification of large projects?

Status of Implementation of PM SHRI Scheme

3708. Shri Y S Avinash Reddy:

Will the Minister of EDUCATION

be pleased to state:

(a) the status of implementation of the PM Schools for Rising India (PM SHRI) scheme in terms of percentage of the intended goal of 14,500 schools in the country, State-wise;

(b) the details of extent of success in implementing as green school component within completed projects;

(c) the measures taken by the Government to ensure sector skill-councils involvement as well as quality assessment of schools;

(d) the details of the steps taken by the Government for inclusive education therein – including the needs of physically differently-abled children and transgender children; and

(e) whether the model school programme has steps to ensure psychological support, sex-education and internal grievance remedy mechanisms such as Internal Complaints Committee, SC/ST/OBC/Disability Grievance Committees, etc.?

Project Dolphin

3709. Shri Vijayakumar *Alias* Vijay Vasanth:

Ms Sayani Ghosh:

Shri Manickam Tagore B:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the current status of Project Dolphin along with the funds allocated and utilised since its inception, year-wise;

(b) the details of findings of the first population estimation of riverine dolphins in the country, including the manner in which Government plans to use this data for future conservation efforts under Project Dolphin;

(c) the steps taken by the Government to address the ongoing threats to the Ganges and Indus river dolphins, considering their vulnerable status and the slow growth rate of these species;

(d) the specific conservation measures planned to protect this critically endangered species, especially in the face of dwindling populations;

(e) the steps taken/proposed to be taken to address the concerns regarding human disturbances in the habitats of river dolphins along with the regulations or policies implemented to reduce such threats, particularly in the areas of fishing, water pollution and infrastructure development;

(f) whether the Government is considering to expand the geographical scope of Project Dolphin to cover more river systems, including smaller tributaries and lesser-known dolphin habitats that may not have been included in the current survey; and

(g) the manner in which Project Dolphin helped in the conservation of dolphins?

Concerns Over NIRF Ranking

3710. Ms Sayani Ghosh:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government has taken cognizance of the concerns raised over the National Institutional Ranking Framework (NIRF) ranking and if so, the details thereof;

(b) whether the Government is considering to reduce the weightage of peer perception in the NIRF rankings or replacing it with more objective metrics given its subjectivity and if so, the details thereof;

(c) the measures taken to address the allegations of regional bias in the NIRF rankings, which seem to favour metropolitan institutions over sub-urban and State-run Higher Education Institutions (HEIs);

(d) the manner in which the Government addresses concerns that private HEIs with larger advertising budgets and outreach capabilities gain an unfair advantage in peer perception rankings; and

(e) the reason behind the NIRF framework not include direct assessments of teaching quality, such as classroom observations, student evaluations, and alumni feedback to ensure a more comprehensive evaluation of HEIs?

Promotion of Eco-friendly Innovations

†3711. Shri Chhotelal:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether the Government is aware that many industries/startups want to develop eco-friendly innovation but face challenges due to the lack of financial support and technical resources; and

(b) if so, the steps taken/proposed to be taken by the Government to promote eco-friendly innovation and green technologies?

Odisha's Adventure Tourism Policy

3712. Smt. Smita Uday Wagh:
 Dr. Vinod Kumar Bind:
 Shri Naba Charan Majhi:
 Shri Pratap Chandra Sarangi:
 Shri Bhartruhari Mahtab:
 Shri Balabhadra Majhi:

Will the Minister of TOURISM

be pleased to state:

(a) the expected timeline for the rollout of Odisha's Adventure Tourism Policy and whether Government has any plans to introduce a similar policy in Maharashtra;

(b) the details of the financial incentives or subsidies, that are being planned to attract private investment in Odisha's Adventure Tourism Sector and will similar measures be considered for Maharashtra;

(c) the details of the steps taken/being taken to ensure environmental sustainability and conservation while promoting adventure tourism in ecologically sensitive areas, particularly in Maharashtra's Western Ghats and coastal regions;

(d) the manner in which the Government plans to address concerns regarding local community participation and employment generation in adventure tourism projects in Odisha and whether the similar initiatives being explored for Maharashtra; and

(e) whether the Government consider collaboration between Odisha and Maharashtra to share best practices in adventure tourism development?

EIA of Projects in and around Joshimath

3713. Shri Sudama Prasad:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the details of the Government's policies regarding Himalayan States and fragile Himalayan towns such as Joshimath, particularly in light of the 2022-23 disaster;

(b) whether the Environmental Impact Assessments (EIA) and Social Impact Assessments (SIA) have been conducted for major development projects in and around Joshimath, including tunnel construction, large hydroelectric projects and four-lane highways, if so, the details of the reports thereof;

(c) whether the Government is considering a reassessment of large-scale infrastructure projects in the Himalayas, which are considered a major factor behind recurring disasters and if so, the details of alternative development plans; and

(d) if not, the alternative disaster mitigation strategies chalked out by the Government?

Tourism Development in Barabanki

3714. Shri Tanuj Punia:

Will the Minister of TOURISM

be pleased to state:

(a) whether Government has any plans or received any proposal to promote tourism in

Barabanki, Uttar Pradesh in view of the huge potential for development of tourism there;

(b) if so, the details thereof;

(c) the details of financial assistance being provided/proposed to be provided for development of tourism in Barabanki District, Uttar Pradesh;

(d) the manner in which the said amount has been utilized/proposed to be utilised; and

(e) the details of steps being taken by the Government to promote tourism in the country particularly in Uttar Pradesh?

Enrollment of CWSN Students in Schools

3715. Shri B K Parthasarathi:
Shri Bastipati Nagaraju:

Will the Minister of EDUCATION

be pleased to state:

(a) the number of male and female CWSN (Children with Special Needs) students enrolled in Government/Government aided and local body schools across the country during the last five years, year-wise, State-wise and district-wise especially in Andhra Pradesh;

(b) the number of students who have disability of more than 40% enrolled during the last five years, year-wise, State-wise and district-wise especially in Andhra Pradesh;

(c) the number of such female students who received stipend under Samagra Shiksha Abhiyan along with the fund allocated and disbursed for the same during the last five years, year-wise, State-wise and district-wise especially in Andhra Pradesh;

(d) the number of Government/Government aided and local body schools having special educators during the last five years, year-wise, State-wise and district-wise especially in Andhra Pradesh; and

(e) the number of CWSN for whom scribe facility was arranged during the last five years, year-wise, State-wise and district-wise especially in Andhra Pradesh?

Status of 48 Projects under PRASAD Scheme

†3716. Shri Mahesh Kashyap:

Will the Minister of TOURISM

be pleased to state:

(a) the details of current progress of 48 projects sanctioned under PRASAD Scheme at a cost of Rs. 1,646.99 crore;

(b) the expected economic impacts on local economies and employment in view of development of said 48 projects;

(c) the details of some of the successful initiatives under the Scheme that had the greatest impact on pilgrimage tourism, especially keeping this in mind that 23 out of the 48 projects have been completed; and

(d) the manner in which Special Assistance to States for Capital Investment Scheme (SASCI) is helpful in achieving the objectives of PRASAD Scheme to strengthen tourism infrastructure?

PRASAD Scheme in Tirupati

3717. Shri Maddila Gurumoorthy:

Will the Minister of TOURISM

be pleased to state:

(a) whether the Government has taken steps to implement the Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD) Scheme in Tirupati district, given its significance as a major religious destination;

(b) if so, the details of the projects sanctioned under the PRASAD Scheme in Tirupati district and their current status;

(c) whether the Government is planning to allocate additional funds to enhance infrastructure and facilities for pilgrims visiting Tirupati under the PRASAD Scheme;

(d) if not, the reasons for the delay or non-implementation of the Scheme in the district; and

(e) the timeline for completing the projects under the PRASAD Scheme in Tirupati district?

Khelo India Rising Talent Identification

3718. Shri Arun Bharti:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) the details of the states or regions that have seen the highest participation and success in the Khelo India Rising Talent Identification (KIRTI) Programme since its inception along with the steps taken by the Government to promote traditionally under-represented sports and regions through the programme;

(b) the details of the partnerships with State Governments, Sports Federations, Private Stakeholders and training centres to enhance the development of identified athletes under the programme;

(c) the details of contribution of the KIRTI programme in creating livelihood opportunities and enhancing the socio-economic conditions of athletes and their families;

(d) the steps being taken to raise awareness about the KIRTI Programme among schools, colleges and local communities to encourage maximum participation under the programme; and

(e) whether any specific initiatives are taken under the said programme to promote para-sports and support athletes with disabilities and if so, the details thereof?

Promotion of Tourism in Tirunelveli

3719. Shri Robert Bruce C:

Will the Minister of TOURISM

be pleased to state:

(a) the details of the sites identified by the Government in Tirunelveli district for the promotion of tourism; and

(b) the details of funds sanctioned and disbursed thereof?

Dropout Rates Among Apprentices under NAPS

3720. Shri Krishna Prasad Tenneti:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) the total number of apprentices registered under the National Apprenticeship Promotion Scheme (NAPS) during the last three years, State-wise, especially for Andhra Pradesh along with the sectors with the highest participation rates;

(b) the dropout rates among apprentices under NAPS, industry and State-wise;

(c) the extent to which NAPS apprenticeships align with the skill demands of industries such as manufacturing, IT and construction and any industry-specific challenges in meeting skill requirements; and

(d) the number of apprentices under NAPS who secure permanent employment within six months of completing their apprenticeship, State-wise, especially for Andhra Pradesh?

Disbursement of Petitions of Labourers

3721. Shri M K Raghavan:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Government has noticed delay in disbursement of petitions of labourers by institutions and agencies under the Ministry of Labour and Employment; and

(b) if so, the details thereof including steps taken by the Government to overcome the delay in disbursement of petitions?

Financial Technology Evolution

3722. Smt. Mahima Kumari Mewar:

Will the Minister of FINANCE

be pleased to state:

(a) whether rapid technological changes in financial services are impacting the country's global financial market position;

(b) the share of digital transactions in India's total financial transactions compared to other major economies;

(c) whether existing regulatory frameworks adequately address emerging financial technologies; and

(d) the implications of increasing digitalization on financial inclusion and economic growth?

Fiscal Inequities in State-Central Tax Revenue Distribution

3723. Shri S Jagathratchakan:

Will the Minister of FINANCE

be pleased to state:

(a) the details of the reduction of Government share of tax revenue allocated to States, particularly Tamil Nadu that contribute significantly to the nation's GDP and the details of the reduction in the percentage of share to States, State-wise;

(b) the steps taken by the Government to address the disproportionate burden on States caused by underfunded Centrally Sponsored Schemes and disaster management; and

(c) whether the Government considers to increase the States' share in central taxes to 50% as

demanded by Tamil Nadu to ensure equitable fiscal federalism and balanced development?

Objective of Inter-State Youth Exchange Programme

3724. Shri Shirang Appa Chandu Barne:
Shri Lumba Ram Chaudhary:
Shri Bhojraj Nag:
Smt. Roopkumari Choudhary:
Smt. Bharti Pardhi:
Shri Kanwar Singh Tanwar:
Shri Madhavaneni Raghunandan Rao:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) the details of main objectives of the Inter-State Youth Exchange Programme being organized across the Country along with the objectives which are aligned with border national goals;

(b) whether the Government has assessed the impact of said Youth Programmes in various States, particularly in Uttar Pradesh;

(c) if so, the manner in which the said impact is being assessed;

(d) whether there is any proposal to increase the participation of youth from disadvantaged and rural backgrounds in such initiatives, particularly from Maharashtra, Madhya Pradesh and Amroha Parliamentary Constituency in Uttar Pradesh, if so, the details in this regard;

(e) whether any skill development or employment opportunities are likely to be generated for the participants as a follow-up to such cultural exchange programmes, skill development and civic engagement across various States;

(f) if so, the role likely to be played by Non-Governmental Organisations in this regard; and

(g) the manner in which the activities designed to promote understanding and respect among youth from different cultural and linguistic backgrounds?

Schools of Eminence Project in Punjab

3725. Smt. Harsimrat Kaur Badal:

Will the Minister of EDUCATION

be pleased to state:

(a) the progress of the Schools of Eminence Project in Punjab;

(b) the number of such schools established so far;

(c) the criteria for selection of schools under this project;

(d) the funds allocated for upgrading these schools; and

(e) the impact of this project on the quality of education in the State?

Wedding Tourism

3726. Shri Praveen Patel:
Shri Basavaraj Bommai:
Dr. Bholu Singh:
Shri Pratap Chandra Sarangi:
Dr. Vinod Kumar Bind:
Smt. Shobhanaben Mahendrasinh Baraiya:
Shri Gajendra Singh Patel:

Will the Minister of TOURISM

be pleased to state:

- (a) whether the Government has launched 'Wedding Tourism' in the country;
- (b) if so, the details thereof along with the steps taken/being taken by the Government to ensure uniform and simplified marriage registration processes across all States and Union Territories;
- (c) the details of the measures taken/being taken to address concerns regarding legal validity and documentation requirements for marriages registered under the proposed uniform system;
- (d) whether the Government intends to introduce any legislative or policy reforms to facilitate inter-state marriage registrations and eliminate domicile-based restrictions;
- (e) whether States and Union Territories have responded positively to the Centre's request for easing marriage registration for non-residents; and
- (f) if so, the details along with the numbers thereof?

Funds for Coastal Erosion

3727. Dr. C M Ramesh:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

- (a) whether Districts have been classified as low erosion, high erosion in the country, if so, the details thereof; and
- (b) the budgetary allocation and utilization of resources for developing Mangrove and Shelterbelt Plantations and Flood Management Scheme for the period 2022-25 State-wise?

Training to Senior Citizen/Retired Government Servant

3728. Dr. Ganapathy Rajkumar P:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

- (a) whether the Government has any proposal to train senior citizen and retired Government servant under Skill Development Programme;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to top talent under Skill Development Scheme among special category people viz. transgender, physically disabled people and others?

Crackdown on Non-Functional Companies and Shell Companies

3729. Dr. Prashant Yadaorao Padole:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

- (a) whether the Government is planning to introduce a formal definition of shell companies under the Companies Act, 2013 to improve clarity and enforcement;
- (b) the status of the latest action taken on non-functional companies including the number of entities identified and struck off under Section 248 of the Companies Act, 2013 in the year 2024;

(c) the steps being taken to strengthen monitoring and compliance mechanisms to prevent misuse of non-functional firms for illegal financial activities; and

(d) the number of shell companies identified and the action taken against them under Section 248 of the Companies Act, 2013 in Saharanpur district?

Higher Education Improvement in Haryana

3730. Shri Deepender Singh Hooda:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the State Government of Haryana has failed to ensure the quality education despite being in power for over a decade as the NITI Aayog report highlights that Haryana is the worst performer among its neighbouring States in higher education;

(b) if so, the reasons therefor; and

(c) the portion of the State's education budget is actually being spent on higher education improvement in Haryana?

Sea Erosion Mitigating Measures

3731. Shri B Y Raghavendra:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the detail of the funds allocated for erosion control and coastal protection in Karnataka during the last five years and any additional support for areas facing critical erosion risks;

(b) whether the Government intends to provide further technical or financial assistance to mitigate the impact of erosion on livelihoods and infrastructure in vulnerable regions like in Byndoor Assembly constituency of Udupi district, Karnataka; and

(c) the timeline for completing these interventions and any additional steps planned to safeguard the lives, homes, and livelihoods of vulnerable coastal populations?

71st Place in the Last Olympics in Paris 2024

3732. Shri Chandra Prakash Choudhary:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) whether any initiatives are being taken by the Government to strengthen the sports administration after a disheartening finish at 71st place in the last Olympics held in Paris 2024, if so, the details thereof;

(b) whether the Government is taking any initiatives after the judgement delivered by the Delhi High Court on 16.08.2022 in W.P.(C) 195/2010, index s.no 3.13 i.e. National Sports Development Code of India 2011 must apply to the Indian Olympic Association and every constituent national sports federation/association, if so, the details thereof;

(c) whether sports kit (dress & playing kit) been provided to all 24 Khelo India centres in Jharkhand, which were opened in 2023 till date, if so, details thereof; and

(d) whether proposals are under consideration of the Government to augment sports facilities in Jharkhand and if so, the details thereof?

Status of Employment

†3733. Smt. Manju Sharma:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

- (a) whether unemployment is common among the youths of the country;
- (b) if so, the details thereof along with necessary steps taken by the Government to create more employment opportunities in private/public/Government sectors to eliminate unemployment;
- (c) whether the Government propose to provide assistance to the industries in private sector to sharpen the skill of talented youths to make them eligible for more jobs; and
- (d) if so, the details thereof?

Central Government Schemes for Government Schools of Himachal Pradesh

†3734. Dr. Rajeev Bharadwaj:

Will the Minister of EDUCATION

be pleased to state:

- (a) whether a central team was sent to investigate the Central Government Schemes being implemented in the Government schools of Himachal Pradesh;
- (b) if so, the details thereof; and
- (c) whether the said report is likely to be helpful in deciding the future budget allocation by the Centre?

Organisation of PM Internship Mela

3735. Shri Basavaraj Bommai:
Shri Kuldeep Indora:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

- (a) whether the Government has organized Prime Minister Internship Scheme (PMIS) Mela in collaboration with various industry federations and corporate houses in various States of the country including the Sriganganagar and Hanumangarh districts of Rajasthan;
- (b) if so, the details along with its objectives thereof; and
- (c) whether any mechanism is in place to track and assess the skill enhancement of interns during and after the programme and if so, the details thereof?

Resurgence of Ancient Sects

3736. Dr. Kirsan Namdeo:

Will the Minister of CULTURE

be pleased to state:

- (a) whether the Government has observed a resurgence of ancient sects, particularly during events like the Kumbh Mela;
- (b) the details of the factors contributing to this revival and its significance in contemporary

Indian society; and

(c) the details of the steps taken/to be taken by the Government to support and preserve the traditions of these sects while promoting inclusivity and cultural diversity?

Welfare of SCs, STs & Marginalized Communities

3737. Adv. Chandra Shekhar:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) the details of measures being taken by the Government to strengthen labour law enforcement and monitoring, particularly in sectors with high concentrations of informal workers from Scheduled Castes, Scheduled Tribes and marginalized communities;

(b) the details of the concrete actions being taken by the Government to ensure that minimum wage standards, fair working conditions and social security provisions are upheld for said vulnerable workers;

(c) the details of the initiatives being taken by the Government to extend social security benefits to informal workers, particularly those from Scheduled Castes, Scheduled Tribes, and other marginalized communities along with the measures being taken to ensure their financial security and well-being;

(d) the details of the measures taken by the Government to address the disproportionate representation of Scheduled Castes, Scheduled Tribes and other marginalized communities in the informal sector along with the concrete steps being taken to ensure their transition to formal employment opportunities with adequate social protection and benefits; and

(e) the reasons for the persistent wage gap between formal and informal sector workers and outline the concrete measures being taken by the Government to reduce this gap and promote inclusive economic growth, particularly for Scheduled Castes, Scheduled Tribes and other marginalized communities?

Share of Federal Tax Rates for States

3738. Shri V K Sreekandan:
Ms. S Jothimani:

Will the Minister of FINANCE

be pleased to state:

(a) whether it is a fact that the Government is seeking any cut in the federal tax revenues received from States and if so, the details thereof;

(b) whether it is also true that the Government may recommend that the share to be reduced to 40% from the current 41%;

(c) whether a swing of 1% in the States' share of tax revenues will provide about Rs. 350 billion to the Government based on the expected tax collections for the current year;

(d) whether the Government held any discussions with the State Governments in this regard and if so, the details thereof; and

(e) whether the Government is aware that such a cut will impact negatively on States' revenue and if so, the steps proposed to compensate States for their loss of revenue?

Employees' Pension Scheme (EPS), 1995

3739. Shri Vijay Baghel:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Employees' Pension Scheme (EPS), 1995, which is a statutory scheme under the Employees' Provident Fund Organisation (EPFO), overrides the internal trust rules of exempted establishments;

(b) if so, whether the EPFO is denying higher pension claims of eligible employees of SAIL-Bhilai Steel Plant based on trust rules, if so, the details thereof;

(c) whether there was no such condition imposed when the pensionable salary ceiling was increased from 6,500 to 15,000 in 2014; and

(d) the details of legal basis which allow EPFO interprets trust rules as a precondition for higher pension eligibility?

Education in Odisha

3740. Shri Saptagiri Sankar Ulaka:

Will the Minister of EDUCATION

be pleased to state:

(a) the dropout rates in primary and secondary schools of Odisha during the last five years;

(b) the number of student leaving Government Schools in the State at primary and secondary level, district-wise;

(c) the number of Government schools that have been closed in Odisha during the last five years along with the reasons of their closure;

(d) the number of new schools established by the Government for vocational education and skill development in the State; and

(e) the courses offered in these Schools to enhance employability among students?

National Mission on Libraries Scheme

3741. Shri Kesineni Sivanath:

Shri Daggumalla Prasada Rao:

Will the Minister of CULTURE

be pleased to state:

(a) the details of the total number of Libraries assisted/functioning under the Raja Rammohun Roy Library Foundation (RRRLF), State-wise particularly district-wise in the State of Andhra Pradesh;

(b) the details of the financial assistance released for up-gradation of infrastructure in libraries under the National Mission on Libraries (NML) Scheme till date, State-wise; and

(c) the total number of district libraries equipped with network connectivity under the scheme, State-wise particularly district-wise for the State of Andhra Pradesh?

Encouragement for Voluntary Compliance by Taxpayers

3742. Shri Chamala Kiran Kumar Reddy:
Shri Eatala Rajender:
Smt. D K Aruna:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government is encouraging voluntary compliance and taking steps towards "Sabka Saath, Sabka Vikas, Sabka Vishwas and Sabka Prayas" and also brought in updated return facility for voluntary compliance by taxpayers who had omitted to report their correct income and the Government trust in taxpayers was proved right;

(b) if so, the details of the number of taxpayers voluntarily updated their income by paying additional tax and propose to extend the time-limit from the current limit of two years, to four years to file updated returns for any assessment year; and

(c) if so, the details thereof and the present status thereof?

Pollution in Rishikesh

†3743. Shri Trivendra Singh Rawat:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether the Government is running any scheme to make Rishikesh an air pollution free pilgrimage site;

(b) if so, the steps been taken by the Government under this Scheme and the status of their implementation;

(c) whether the Government has introduced electric vehicles, improved public transport or taken any other measures to reduce vehicular pollution in Rishikesh, if so, the details thereof; and

(d) whether the Government has set up any special mechanism for monitoring air quality in the said city and the results of the same?

Plastic Pollution in Eco-Tourism Centers

3744. Dr. M P Abdussamad Samadani:

Will the Minister of TOURISM

be pleased to state:

(a) whether the Government has taken specific measures to curb plastic pollution in eco-tourism centers across the country;

(b) if so, the details thereof, including policies, awareness campaigns, and enforcement mechanisms, if not, the reasons therefor;

(c) whether the Government proposes to implement strict regulations to control plastic waste in these sensitive areas, if so, the details thereof;

(d) whether the Government is likely to consider introducing a "Plastic-Free Certification" for eco-tourism destinations to encourage sustainable tourism practices, if so, the details thereof; and

(e) the criteria that is likely to be used for certification, and the manner in which the

Government ensure strict compliance by tourism stakeholders?

Target of 5 Trillion Dollar GDP by 2025

3745. Com. Selvaraj V:
Shri Subbarayan K:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government is going to achieve the target of 5 trillion dollar Gross Domestic Product (GDP) by 2025;

(b) if so, the details thereof and the status as on date; and

(c) if not, the reasons therefor?

Sports Policy for Development of Sports

†3746. Shri Manish Jaiswal:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) whether the Government propose to formulate a sports policy for the development of sports and sportsmen in the country; and

(b) if so, the details thereof?

Sukanya Samriddhi Yojana (SSY)

3747. Shri Muhammed Hamdullah Sayeed:

Will the Minister of FINANCE

be pleased to state:

(a) the current status of the Sukanya Samriddhi Yojana (SSY) and the number of new accounts opened under the said scheme during the last year; and

(b) the details of the interest rates offered under the SSY scheme and the total amount deposited by beneficiaries so far?

Sports Infrastructure Project Planned for Gujarat

3748. Shri Jaswantsinh Sumanbhai Bhabhor:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) the details of specific infrastructure projects that have been planned for Gujarat;

(b) the percentage of the sports budget that has been allocated for infrastructure development in Gujarat;

(c) whether there is any proposal to expand the existing Khelo India Centres and National Centres of Excellence, if so, the details thereof; and

(d) the details of the status of athlete support programmes under schemes like Khelo India?

Yuge Yugeen Bharat National Museum in New Delhi

3749. Shri Amrinder Singh Raja Warring:

Will the Minister of CULTURE

be pleased to state:

(a) whether the Government has any proposal under consideration for establishment of Yuge Yugeen Bharat National Museum in New Delhi;

(b) if so, the details along with progress made on thereof;

(c) whether the Government has set any deadlines for completing the construction of the said museum, if so, the timelines thereof;

(d) the details of the budget allocated for said project so far along with the total estimated budget for the said museum; and

(e) the main purpose of the said project?

Commonwealth Games 2030

3750. Shri Raja A:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) whether India has desired to hold Commonwealth Games 2030, in the wake of intent to host Olympics 2036;

(b) if so, the details thereof;

(c) whether some of the disciplines removed in 2026 CWG which are popular in the country like hockey, badminton, wrestling, shooting would be included in the said Games for 2030 CWG;

(d) whether joint efforts would be made with other friendly countries for including these disciplines in the CWG; and

(e) if so, the details thereof?

SC/ST Cells in IITs

3751. Dr. Gumma Thanuja Rani:

Will the Minister of EDUCATION

be pleased to state:

(a) whether it is true that out of the 19 Indian Institutes of Technology (IITs) that have SC/ST cells, 16 are non-functional and have not conducted any recent events;

(b) if so, the steps taken by the Government in this regard;

(c) the details of the steps taken by the Government to ensure that the IITs which currently do not have any SC/ST cells comply the guidelines of the University Grants Commission (UGC);

(d) whether it is also true that there is a lack of funds for the existing SC/ST cells;

(e) if so, the steps taken by the Government to ensure timely allocation and disbursement of funds to these cells; and

(f) whether it is also true that many of the cells do not have any room allotted for meetings and discussions and do not have any information or a mechanism to check the implementation of reservation policy?

Rights of Gig Workers

3752. Shri Joyanta Basumatary:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether it is a fact that the Government is failing to address the challenges faced by gig workers in accessing social security benefits, if so, the details thereof;

(b) the manner in which the Government protect labour rights of gig workers in the absence of a dedicated central law;

(c) whether the Government is planning to introduce any central legislation specifically addressing the rights of gig workers in the country; and

(d) if so, the details thereof and if not, the reasons therefor?

Increase in Limit for Appeals by Department of Revenue

†3753. Shri Chandan Chauhan:

Shri Anurag Sharma:

Shri Chintamani Maharaj:

Smt. Aparajita Sarangi:

Shri Ravindra Shukla *Alias* Ravi Kishan:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government has implemented an increase in the limit for appeals made by the Revenue Department in various appellate forums; and

(b) if so, the details of cases benefiting from such decision?

Tax Revenue Collected from Tamil Nadu

3754. Ms. S Jothimani:

Will the Minister of FINANCE

be pleased to state:

(a) the total tax revenue collected from Tamil Nadu since 2019, including direct and indirect taxes;

(b) the contribution of Tamil Nadu to the total GST collection in the country and the annual growth trend in GST revenue from the State;

(c) the amount of GST compensation paid to Tamil Nadu after the implementation of GST Act and whether any dues remain pending for payment; and

(d) the measures taken by the Government to address concerns raised by the State Government of Tamil Nadu regarding GST revenue shortfall and fiscal federalism?

Selection of Students for Scholarship under KIS

3755. Shri C N Annadurai:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

- (a) the total number of students selected for scholarships under the Khelo India Scheme (KIS) in the State of Tamil Nadu during the last three years, year-wise;
- (b) the details of the benefits likely to be availed by players through the said scheme;
- (c) whether the Government has been able to achieve the objectives for which the Khelo India Youth Games were organized and if so, the details thereof; and
- (d) the details of other steps taken by the Government to encourage sports in remote underdeveloped areas including villages?

Promotion of Culture and Heritage of Haryana

†3756. Shri Satpal Brahamchari:

Will the Minister of CULTURE

be pleased to state:

- (a) the details of the schemes being run by the Government to promote the culture and heritage of Haryana State;
- (b) the details of the financial schemes of the programme being run by the Government to support the folk artists of Haryana along with the artists who benefited from it;
- (c) whether the Government has any special scheme to promote the folk artists of Haryana on national and international platforms, if so, the details thereof; and
- (d) whether any financial assistance is being provided by the Government to promote the traditional fairs of Haryana, if so, the details thereof?

Employment Growth in Global Capability Centres

3757. Dr. Bholu Singh:
 Shri P C Mohan:
 Smt. Sandhya Ray:
 Shri Kota Srinivasa Poojary:
 Shri Captain Brijesh Chowta:
 Shri Dharambir Singh:
 Smt. Smita Uday Wagh:
 Dr. Hemant Vishnu Savara:
 Shri Balabhadra Majhi:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

- (a) the details of the specific policy measures being taken by the Government to ensure that the growth of Global Capability Centres (GCCs) in the country translates into secure and sustainable employment opportunities for Indian professionals;
- (b) whether there are any Government-led initiatives to facilitate industry-academia partnerships in the field of Artificial Intelligence (AI), cybersecurity, and blockchain to ensure the availability of a skilled workforce for the expanding GCC sector, if so, the details thereof;
- (c) whether there are any plans of the Government to establish Global Capabilities Centre in tech-driven city such as Bengaluru, if so, the details thereof;
- (d) whether India's partnership with the International Labour Organization (ILO) will include the formulation of regulatory frameworks ensuring that the rapid expansion of GCCs aligns with global labour standards; and
- (e) if so, the details thereof?

Foreign Exchange Inflow in Bihar and Uttar Pradesh

3758. Dr. Alok Kumar Suman:

Will the Minister of FINANCE

be pleased to state:

(a) whether it is fact that the foreign exchange inflow through remittances, investments or other channels are an important indicator of economic activities and significantly contribute to the developmental works of the State of Bihar and Uttar Pradesh;

(b) if so, the details thereof;

(c) the details of foreign exchange inflow in districts Gopalganj, Siwan, Saran, East and West Champaran of the State of Bihar and in Deoria and Kushinagar districts of Uttar Pradesh;

(d) the details of the volume of foreign remittances received during the last ten years in the above said districts;

(e) the details of the contribution in foreign exchange inflow of Non-Resident Indians (NRIs) or Overseas Citizens of the country in the above said districts; and

(f) whether these foreign exchange inflow are used for the development of the said districts, if so, the details thereof?

External Commercial Borrowings

3759. Shri Lavu Sri Krishna Devarayalu:

Shri G M Harish Balayogi:

Will the Minister of FINANCE

be pleased to state:

(a) the details of the Indian companies with external commercial borrowings including the total outstanding amount, sector-wise distribution and the extent of hedging against currency risks;

(b) the measures taken/being taken by the Government to mitigate the increased financial burden on Indian companies due to the recent depreciation of the rupee, especially those with unhedged external commercial borrowings;

(c) the steps taken by the Government to monitor and regulate the rising trend of external commercial borrowings to prevent potential financial instability due to currency depreciation;

(d) whether the Government is considering to promote alternative financing options to reduce corporate reliance on foreign currency loans and mitigate exchange rate risks; and

(e) if so, the details of the specific measures being explored, including the potential introduction of innovative financial instruments such as rupee-denominated bonds (masala bonds) or Infrastructure Investment Trusts (InvITs) to provide businesses with viable domestic funding alternatives?

Impact of Rising Household Debt and Borrowing Trends

3760. Shri Gaurav Gogoi:

Adv. Adoor Prakash:

Shri Benny Behanan:

Dr. Kirsan Namdeo:

Dr. Dharamvira Gandhi:

Will the Minister of FINANCE

be pleased to state:

- (a) the data on household debt levels including outstanding personal loans and credit card debt, as of 2025;
- (b) the measures taken by the Government to mitigate rising debt burdens on middle and lower-income households, including regulatory interventions;
- (c) whether the Government has assessed the impact of rising household debt on financial stability and consumer spending; and
- (d) if so, the details thereof?

Forest and Wildlife Conservation in Nandyal

3761. Dr. Byreddy Shabari:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

- (a) the details of the current forest cover in Nandyal district, in the State of Andhra Pradesh and the changes observed during the last five years along with the afforestation/reforestation initiatives undertaken to address deforestation;
- (b) the steps taken by the Government to curb illegal encroachments, deforestation and poaching in the Nallamala Forest Region and the Nagarjunsagar-Srisaïlam Tiger Reserve;
- (c) the total funds allocated for wildlife protection in Andhra Pradesh and the specific conservation measures implemented for endangered species in Nallamala forests; and
- (d) whether any new projects or initiatives are being planned to strengthen forest and wildlife conservation in the region and if so, the details thereof?

Vacancies in NCLT

3762. Shri Sasikanth Senthil:
Km. Sudha R:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

- (a) the total number of vacancies currently existing in the National Company Law Tribunal (NCLT) along with the number of courts functioning full-time and part-time;
- (b) whether the Government has any proposal to increase the NCLT Benches and if so, the details thereof and if not, the reasons for the delay in appointing judicial and technical members to fill these vacancies and the timeline proposed for addressing the issue;
- (c) the impact of these vacancies on the timely resolution of insolvency cases under the Insolvency and Bankruptcy Code (IBC);
- (d) whether any disciplinary action has been taken against any former as well as incumbent member/chairperson of NCLT; and
- (e) whether the Government has conducted any assessment of the backlog of cases caused by the delays in NCLT functioning and if so, the details thereof along with the measures being taken to ensure that all NCLT courts operate full-time and efficiently to expedite corporate insolvency resolutions?

Schemes for Welfare of Unorganised Workers

3763. Shri Putta Mahesh Kumar:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

- (a) whether the Government has undertaken any study/survey regarding the total number of unorganised workers in the country during the last five years;
- (b) if so, the details thereof, State-wise, especially in Andhra Pradesh;
- (c) the details of the list of Central Sector and Centrally Sponsored Schemes introduced and implemented for the welfare of unorganised workers across the country; and
- (d) the details of the steps taken by the Government to increase awareness amongst unorganised workers especially youth and women during the last five years?

NCS Scheme

3764. Shri Tharaniventhan M S:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

- (a) the details of the National Career Service (NCS) Scheme;
- (b) the details of the number of job seekers and employers registered under the NCS platform in Tamil Nadu, along with the overall success rate of matching candidates with job opportunities;
- (c) the details of the steps taken by the Government to increase awareness about the NCS platform and its services among job seekers, employers and educational institutions;
- (d) the details of the number of career counseling sessions, training programmes and skill development workshops conducted under the NCS scheme and their impact on enhancing employability;
- (e) the details of the financial allocation made for the NCS scheme, the utilization of funds, along with any other plans to enhance funding for the future; and
- (f) the details of the challenges faced by the Government to the smooth implementation of the NCS scheme, along with corrective measures being taken to address these challenges?

External Debt

†3765. Shri Amra Ram:

Will the Minister of FINANCE

be pleased to state:

- (a) the external debt burden on the country as on 31st December, 2024;
- (b) the details of such external debt burden as on 31st March, 2014; and
- (c) the annual interest payable against the said external debt?

Job-oriented Infrastructure

3766. Shri K Radhakrishnan:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

- (a) whether the job growth is lagging in the country due to automation and artificial intelligence;

(b) if so, the extent to which the job growth is hampered by automation and artificial intelligence; and

(c) the details of the efforts being made by Government to create job-oriented infrastructure?

Samagra Shiksha Abhiyan in Uttar Pradesh

†3767. Shri Arun Kumar Sagar:

Will the Minister of EDUCATION

be pleased to state:

(a) whether Sarva Shiksha Abhiyan (SSA) is being implemented in Shahjahanpur Lok Sabha Constituency of Uttar Pradesh;

(b) if so, the details thereof along with present status of the same;

(c) the details of the funds allocated by the Government for the purpose during the last three years and the current year, year-wise; and

(d) the details of utilization of the allocated funds along with the number of beneficiaries thereunder during the last three years and the current year, State-wise?

Conservation of Nadipura-Bichpura, Narmadapuram

†3768. Shri Darshan Singh Choudhary:

Will the Minister of CULTURE

be pleased to state:

(a) the details of the steps taken by the Government for conservation of Nadipura-Bichpura, the capital of the Gour Kings, located in the Bankhedhi tehsil of Narmadapuram district; and

(b) the details of the steps taken by the Government to conserve the cultural activities of the performing arts in the Gondwana region?

Unemployment Rate

†3769. Shri Brijendra Singh Ola:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the unemployment rate has increased in the country during the last five years;

(b) if so, the details thereof; and

(c) the details of the status of employment in the country, State/UT-wise?

PRASAD Scheme in Andhra Pradesh

3770. Shri Tangella Uday Srinivas:

Will the Minister of TOURISM

be pleased to state:

(a) the details of projects approved under the PRASAD (Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive) Scheme in Andhra Pradesh since its inception;

(b) the status of the Annavaram Temple project under PRASAD, including its approval date, allocated budget and current stage of implementation;

(c) the expected timeline for the completion of ongoing PRASAD projects in Andhra Pradesh and the reasons for delays;

(d) whether the Government has received any new proposals from the State Government of Andhra Pradesh for inclusion under PRASAD and if so, the status of their consideration; and

(e) the steps taken by the Government to ensure timely execution and effective monitoring of PRASAD projects in the said State?

New Schemes/Policies to provide Easy Educational Loans

†3771. Shri Narayan Tatu Rane:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government has formulated any new schemes/policies to provide educational loans easily to students during the recent years;

(b) if so, the details thereof and the funds released under these schemes during the last three years and the current year;

(c) the details of the targets set and achieved so far; and

(d) whether any survey has been conducted by the banks to estimate the future requirement of loans for higher education and if so, the details thereof?

Skilling for the Renewable Energy Sector

3772. Shri P C Mohan:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) the outcomes of skilling initiatives for the renewable energy sector across the country, along with details of any specialized programmes implemented to meet the growing demands of this sector;

(b) the measures taken at the national level under the Skill India Mission to develop a skilled workforce for the renewable energy sector, including efforts to upskill the workforce in the solar, wind and green hydrogen industries and collaborations with industry stakeholders; and

(c) whether any steps have been taken to establish Centres of Excellence for renewable energy skill development and whether Bengaluru is being considered for such a centre?

National Sports University in Manipur

3773. Dr. Angomcha Bimol Akoijam:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) whether a regular Vice-Chancellor has been appointed for the National Sports University in Manipur, if so, the details thereof and if not, the reasons therefor;

(b) the progress of infrastructure development of the said University as per the approved timeline along with the reasons for any delays; and

(c) the details of the sanctioned number and the actual number of faculty members recruited in the National Sports University?

Incentives to States for New Higher Educational Institutes

3774. Shri Malaiyarasan D:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government has introduced any scheme to incentivize States for establishing new higher educational institutions or expanding existing ones;

(b) if so, the details thereof;

(c) the criteria for selection of Institutes under the scheme along with the nature of incentives provided;

(d) the progress made so far in its implementation;

(e) the budget allocated for Tamil Nadu for this purpose and the funding mechanism for supporting the establishment or expansion of these institutions; and

(f) the impact of this scheme on improving access to higher education in underserved regions and meeting the growing demand for higher education?

Promoting Growth Economy under Skill Development

3775. Shri Eatala Rajender:
Smt. D K Aruna:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) whether skill development will help to promote the growth of the economy and if so, the details thereof along with the steps being taken in this regard, including the results, yielded till now, Scheme and State-wise;

(b) the details of number of economies growing in Telangana/Andhra Pradesh/Delhi/Bihar/Sikkim, Scheme and State-wise; and

(c) the details of funds sanctioned and spent therefor during the last seven years and the current year, till date?

Quality of Education for Everyone and Everywhere

†3776. Smt. Sanjna Jatav:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government has noticed that there is a need of around 45 million teachers to provide quality education to everyone and everywhere; and

(b) if so, the details of the initiatives proposed by the Government keeping in view that quality education is important to break the vicious circle of poverty and make life better of children along with their family?

Establishment of Offshore Campus of Johns Hopkins University

†3777. Shri Parbhubhai Nagarbhai Vasava:
Shri Anurag Singh Thakur:
Shri Jagdambika Pal:

Will the Minister of EDUCATION

be pleased to state:

(a) whether any discussions were held between Government and delegation of Johns Hopkins University (JHU), USA regarding establishment of an offshore Campus in India and if so, the details thereof;

(b) the steps taken/being taken by the Government to ensure that Indian students will be benefitted from such collaborations with JHU, particularly in areas like dual and joint degree programmes, faculty exchange and research partnerships; and

(c) the time by which the JHU offshore campus is likely to be established in the country?

My Bharat Portal

3778. Shri Baijayant Panda:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) whether the Government has conducted any assessment of the My Bharat Portal in terms of its effectiveness in empowering youth;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has any plans to launch similar portals aimed at facilitating youth empowerment; and

(d) if so, the details of such initiatives, including their objectives?

Institutes of Eminence

3779. Smt. Jyotsna Charandas Mahant:

Adv Dean Kuriakose:

Shri Benny Behanan:

Dr. Kirsan Namdeo:

Dr. Dharamvira Gandhi:

Will the Minister of EDUCATION

be pleased to state:

(a) the number and name of institutions which have been granted Institute of Eminence status along with the details of their public-private distribution;

(b) whether any high-performing Indian Universities is setting up their campuses; and

(c) the name of Universities from top 100 foreign Universities in the world which are setting up their campuses in India as mentioned in NEP, 2020?

Small Business Development in 21 States

3780. Shri Balashowry Vallabhaneni:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) whether it is a fact that the Government has opened extension centres of National institute for Entrepreneurship and Small Business Development in twenty one States to promote entrepreneurship;

(b) if so, the details thereof along with the reasons for not opening such extension centre in Andhra Pradesh;

(c) whether National Skill Training Institute (NSTI) Campus is mandatory; and

(d) if so, the constraint faced by the Government to open NSTI Campus in Andhra Pradesh as it has been the demand of the State for many years?

Practical Work in Schools and Colleges

3781. Shri Zia Ur Rehman:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government agrees with the view that the neglect of practical work in schools and in vocational training centres including polytechnics and engineering colleges is a cause of concern;

(b) if so, the details thereof and the steps proposed to be taken by the Government to inspire individuals and to ensure speedy, accurate and correct reforms are put in place by the institutions in this regard; and

(c) if not, the reasons therefor?

Schools Upgraded under PM SHRI Scheme

†3782. Shri Bajrang Manohar Sonwane:

Shri P V Midhun Reddy:

Will the Minister of EDUCATION

be pleased to state:

(a) whether all the States and UTs have signed the Memorandum of Understanding (MoU) for implementing PM School for Rising India (PM SHRI) Scheme and if so, the details thereof;

(b) if not, the details of States and UTs that have not signed MoU as yet along with the reasons;

(c) the total amount of funds sanctioned to States and UTs under the scheme during the last three years;

(d) the current status of the Scheme which aims to develop 14500 schools as exemplars of the National Education Policy (NEP) 2020, State-wise;

(e) the criteria followed by the Government for selection of schools for upgradation under the scheme and the number of schools selected since the inception of the scheme in 2022;

(f) the details of schools upgraded and the upgradation made under the scheme during the last three years and the current year;

(g) the steps being taken by the Government to ensure that these schools maintain high standards of infrastructure and inclusivity such as barrier-free access and gender-specific toilets etc.; and

(h) the expected outcomes of the Scheme in these schools in terms of quality of education?

Collapsing Software System of EPFO

3783. Shri Mohmad Haneefa:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Government is aware of the collapsing software system and outdated servers of the Employees' Provident Fund Organization (EPFO), resulting in a sharp surge in pending claims and grievances from the EPFO members;

(b) if so, the details thereof and the response of the Government thereto;

(c) whether the EPFO members face significant difficulties in accessing the portal and submitting their claims online;

(d) whether even the field offices of the EPFO are now use to experiencing slow or dead-working speed of the software, if so, the details thereof;

(e) whether the situation is primarily due to low budget allocation for software development, lack of dedicated human resources and the absence of a clear IT policy; and

(f) if so, the details thereof?

World Bank Report on Viksit Bharat

3784. Shri Dhairyasheel Sambhajirao Mane:

Shri Sudheer Gupta:

Shri Chavan Ravindra Vasantao:

Shri Selvaganapathi T.M.:

Will the Minister of FINANCE

be pleased to state:

(a) whether World Bank has published any report emphasizing that India can achieve its "Viksit Bharat" dream by 2047 only through accelerated reforms and raising its annual growth rate;

(b) if so, the details thereof along with the reaction of the Government thereto;

(c) whether as per the report India's growth is expected to slow down to 6.4 percent from current 7.2 percent due to reconfiguration of trade barriers and other factors across the world and if so, the details thereof; and

(d) the details of measures taken/being taken by the Government to achieve the target of "Viksit Bharat" by 2047?

Three Languages Formula in Schools

3785. Smt. Kanimozhi Karunanidhi:

Will the Minister of EDUCATION

be pleased to state:

(a) the details of the languages taught under the three-language formula in different States across the country, State-wise;

(b) the details of the number of students studying these languages;

(c) the details of the number of students studying non-Hindi Indian languages in the Hindi speaking States, State-wise;

(d) the details of the number of Tamil, Hindi and Sanskrit faculties currently working in the Kendriya Vidyalayas (KVs) in Tamil Nadu;

(e) whether the KVs has formulated any plans/policies to teach students in their respective Mother tongues; and

(f) if so, the details thereof and if not, the reasons therefor?

Specific Goals of the Skill India Programme

3786. Shri Selvam G:
Shri C N Annadurai:
Shri Navaskani K:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) the details of the specific goals of the Skill India Programme (SIP) in terms of the number of individuals trained and employed in the current fiscal year;

(b) the measures undertaken by the Government to ensure that the said Programme reaches underprivileged and rural communities, particularly in remote and backward regions of the country;

(c) the number of youth trained under the SIP during the last three years, State-wise, including Tamil Nadu;

(d) whether specific measures are being taken by the Government to improve the employment potential of youth trained under the SIP and if so, the details thereof;

(e) whether there is any post-skilling assessment system in place to evaluate the success rate of the said Programme and if so, the details thereof; and

(f) the manner in which the Government monitors the quality and effectiveness of the said Programme in improving employability and job placement?

ESIC Dispensary in Nagaur

†3787. Shri Hanuman Beniwal:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Government has received any proposal to approve a dispensary of 3 doctors for Employees State Insurance Corporation (ESIC) in Nagaur, if so, the details thereof;

(b) whether the Government proposes to approve such a dispensary/aushadhalaya, if so, the details thereof;

(c) whether the Government proposes to approve a branch office and dispensary of ESIC at Deedwana headquarters in Deedwana-Kuchaman district of Nagaur Lok Sabha Constituency; and

(d) if so, the details thereof along with the Government's action plan regarding the same?

National Centres of Excellence for Skilling

3788. Dr. Kalanidhi Veeraswamy:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) the details of the five National Centres of Excellence for Skilling proposed to be set up with global expertise and partnerships across the country, including the specific sectors and industries these centres will focus on;

(b) the details of the funds estimated for these centres;

(c) the steps being taken by the Government to ensure that these centres are accessible to youth from rural, tribal and economically disadvantaged areas across the country;

(d) the total capacity of each National Centre of Excellence in terms of training infrastructure, including the number of trainers and students to be trained annually;

(e) whether the Government has plan to monitor and evaluate the success and impact of these centres on employment opportunities and skill enhancement in the country; and

(f) whether the Government is proposing to set up the centre in Tamil Nadu, if so, the details thereof and if not, the reasons therefor?

Reduction of GST on Higher Education and Student Affordability

3789. Shri Vishaldada Prakashbapu Patil:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government is aware that reducing GST rates on higher education and educational payments could significantly alleviate the financial burden on students;

(b) if so, whether the Government has considered to reduce GST on higher education and related payments to the slabs 12%, 5% or 0%;

(c) if not, the reasons for maintaining the current GST rates on educational services; and

(d) whether any consultations has been made with stakeholders regarding GST reforms for the education sector particularly addressing the financial burden on students of tier-2 and tier-3 cities such as Sangli where access to higher education is already constrained by economic factors?

Development of Essential Infrastructure through CSR Funds

3790. Shri Rajmohan Unnithan:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) the aggregate spending by the PSUs and private sector units on Corporate Social Responsibility during the last five years;

(b) whether the Government has received any amount from PSUs and Non-PSUs for the development of essential-infrastructure at industrial-centres like Kasargod in Kerala and if so, the details thereof;

(c) whether the Government has any check and monitoring system to examine and ensure that the CSR funds are spent genuinely for the said purposes and if so, the details thereof; and

(d) the amount received from public limited and private limited companies for the same and details of the expenditure incurred during the last five years, State-wise?

Encroachment in ASI protected Forts and Monuments

3791. Shri Anil Yeshwant Desai:

Will the Minister of CULTURE

be pleased to state:

(a) the details along with the number of forts and monuments that are under the protection of Archaeological Survey of India (ASI) in the country, location-wise;

(b) the number of forts and monuments that are under illegal and unauthorised occupation;

(c) the details of the steps that have been taken by the Government to remove such

encroachment; and

(d) the details of forts/monuments where the Government is unable and to remove the encroachments?

Developmnet of Tourist Sites in Chhattisgarh

†3792. Shri Brijmohan Agrawal:

Will the Minister of TOURISM

be pleased to state:

(a) whether the Government is formulating any action plan to develop major tourist sites of Chhattisgarh such as Chitrakoot Waterfall, Sirpur, Bastar, Maitrya Culture Centre, etc. as world class tourist sites;

(b) whether the Government proposes to release special package to promote religious, cultural and eco-tourism;

(c) whether the Government is implementing any concrete plan to strengthen the infrastructure such as road, transport, hotel and security facilities at the tourist sites of the State;

(d) whether the Government is providing special grants for preservation and reconstruction of historical sites of Chhattisgarh;

(e) whether the Government proposes to introduce special training and financial assistance schemes for the local artisans, artists and guides related to tourism in Chhattisgarh; and

(f) whether the Government is running any special publicity campaign at international level to attract foreign tourists?

Green Gross Domestic Product

†3793. Smt. Roopkumari Choudhary:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the details of the special efforts being made by the Government to sustain and further increase the forest cover;

(b) the present status of the economic assessment of forest ecosystem services under the Green-Gross Domestic Product (Green-GDP) initiative and the manner in which it is being incorporated into State economic plans;

(c) the progress of implementation of the eco-restoration policy and the benefits achieved so far in the promotion of forests and biodiversity conservation; and

(d) the future plans for the conservation of the Devgudi sites and the manner in which local communities are benefiting from the conservation of these sites?

Rupee Volatility against dollar and major currencies

†3794. Shri Dilip Saikia:

Shri Praveen Patel:

Shri Khagen Murmu:

Will the Minister of FINANCE

be pleased to state:

- (a) the volatility of the Rupee against dollar and other major currencies during the calendar year 2024;
- (b) the performance of the Rupee against Dollar and other currencies; and
- (c) the volatility of the Rupee against Dollar and other major currencies during the last decade (2014-24) as compared to the decade between 2004-14?

Decrease in Grants to States by 16th Finance Commission

3795. Adv Dean Kuriakose:

Will the Minister of FINANCE

be pleased to state:

- (a) whether the 16th Finance Commission has decided to bring down the percentage share of devolution of funds from the Centre to the States from 41% to 40%;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the number of States had requested to increase the share of Centre from 41% to 50% and if so, the details thereof;
- (d) the percentage of taxes that are contributed from the State of Kerala and the subsequent amounts collected from Kerala during the last five years; and
- (e) the total amount of funds sanctioned by the Government to the State Government of Kerala during the last five years as a part of the devolution?

PM-SYM Yojana

3796. Shri Bastipati Nagaraju:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

- (a) the details of the number of unorganized workers registered on e-shram platform, State-wise and particularly district-wise for Andhra Pradesh;
- (b) the details of the total number of male and female beneficiaries registered under the Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM) Yojana since its inception to till date, State/year-wise and particularly district-wise for Andhra Pradesh;
- (c) the details of the number of beneficiaries who exited or withdrew from the said scheme since its inception to till date, State/year-wise; and
- (d) the details of the total funds disbursed and utilized under the said scheme in Andhra Pradesh, since its inception, year-wise?

Forest Conservation

3797. Shri Dhaval Laxmanbhai Patel:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

- (a) the details of measures taken to balance infrastructure development with forest conservation under the amended Forest Conservation Act, 2023;
- (b) the total forest land diverted for development projects in the last one year and the compensatory afforestation undertaken; and
- (c) the monitoring mechanisms in place to ensure that Compensatory Afforestation is

effectively implemented?

Dekho Apna Desh Initiative

3798. Shri Haribhai Patel:

Will the Minister of TOURISM

be pleased to state:

(a) the details of the activities that have been undertaken under Dekho Apna Desh to showcase India's diverse tourism destinations and products since January 2022, State-wise;

(b) the details of the Government's collaboration with private stakeholders, Public Sector Undertakings and State Governments to offer tour programmes, packages and tools for both domestic and foreign tourists under said initiative;

(c) the details of the mechanism are in place to evaluate the success of Dekho Apna Desh campaign and the manner in which these metrics being used to shape future tourism policies;

(d) the details of the estimated economic impact of the aforementioned campaign on the local economies of less visited tourist destinations in the country; and

(e) whether the Government has carved out detailed plans to sustain and build upon the successes of said campaign to further boost domestic tourism in the coming years, if so, the details thereof?

Pradhan Mantri Yuva Udyamita Vikas Abhiyan (PM-YUVA) Yojana-2.0

3799. Shri Vishweshwar Hegde Kageri:

Will the Minister of EDUCATION

be pleased to state:

(a) the measures being taken under the Pradhan Mantri Yuva Udyamita Vikas Abhiyan Yojana-2.0 scheme to ensure that the young authors selected for this initiative are adequately supported in terms of resources and mentorship;

(b) whether the Government plans to further encourage the publication of books in regional languages as part of the national mission to promote Indian languages across the country; and

(c) the efforts are being made to ensure that the books released under PM YUVA 2.0 are available in multiple languages, to make them more accessible to diverse readers?

Income of PSBs from ATM Cash Withdrawals

3800. Smt. Mala Roy:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Public Sector Banks earn money from ATM cash withdrawal after the stipulated limit of withdrawals; and

(b) if so, the income of such Banks from ATM cash withdrawal during the last five years, Bank-wise and year-wise?

Target Olympic Podium Scheme (TOPS)

†3801. Shri Balya Mama Suresh Gopinath Mhatre:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

- (a) the details of the sports centres set up under Khelo India Scheme so far, State-wise;
- (b) the details of the number of Athletes benefitted under Target Olympic Podium Scheme (TOPS), State-wise;
- (c) the details of the schools and institutions registered under Fit India Movement, State-wise;
- (d) whether the Government is taking any steps to extend the sports facilities in rural areas;
- (e) if so, the details thereof, State-wise; and
- (f) if not, the reasons therefor?

Education for All

3802. Smt. Rachna Banerjee:

Will the Minister of EDUCATION

be pleased to state:

- (a) the steps being taken by the Government to ensure universal access to quality education, particularly in rural and underserved areas of the country;
- (b) whether the Government has any mechanism to ensure that education is accessible to children with disabilities and the manner by which schools are being made more inclusive;
- (c) the manner by which the Government is addressing the challenges of illiteracy in certain areas, especially in tribal and marginalized communities; and
- (d) the measures being taken by the Government to bridge the gap in educational access between urban and rural areas, particularly in terms of infrastructure and teacher availability?

Development of Theme-based Tourist Circuits in Madhya Pradesh

3803. Shri Vishnu Datt Sharma:

Will the Minister of TOURISM

be pleased to state:

- (a) whether the Government is implementing the Swadesh Darshan Scheme to develop theme-based tourist circuits, especially in the State of Madhya Pradesh;
- (b) if so, whether the Government has identified and developed tourist sites in the districts of Katni, Panna and the town of Khajuraho in the Khajuraho Lok Sabha Constituency;
- (c) if so, the details thereof along with the measures taken to promote tourism and improve infrastructure; and
- (d) if not, the reasons therefor along with the steps being taken to address the issue?

Creation of Additional Posts in PSBs

†3804. Shri Buntty Vivek Sahu:
Ms. Bansuri Swaraj:

Will the Minister of FINANCE

be pleased to state:

- (a) whether the Government has approved for creation of additional posts at AGM, GM and ED levels in Public Sector Banks (PSBs);

- (b) if so, the details thereof;
- (c) the manner by which it is likely to help in better functioning of PSBs;
- (d) whether it is likely to provide better promotional avenues in PSBs; and
- (e) the details of recruitment plan being contemplated to fill these positions?

Funds to SPCBs

3805. Shri Sribharat Mathukumilli:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

- (a) the details of funds released by the Central Government to State Pollution Control Boards (SPCBs) during the last five years, State-wise;
- (b) the details of funds sanctioned, disbursed and utilized under the National Clean Air Programme (NCAP), city-wise, including cities in Andhra Pradesh;
- (c) the specific details of projects undertaken under NCAP in cities of Andhra Pradesh, particularly Visakhapatnam, along with any challenges faced in fund disbursement and utilization; and
- (d) whether the Government has taken cognizance of the reported understaffing in State Pollution Control Boards and if so, the details of vacancies, State-wise and the steps being taken to address the issue?

Third Language in NEP

3806. Shri Matheswaran V S:

Will the Minister of EDUCATION

be pleased to state:

- (a) whether as per National Education Policy (NEP), 2020 it is mandatory for the States to have third language who have Hindi as their First Language, if so, the details thereof; and
- (b) the details of options of third language in the States like Uttar Pradesh, Madhya Pradesh and Bihar?

Diversion of Forest Land for Commercial and Infrastructure Projects

3807. Dr. M K Vishnu Prasad:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

- (a) the data on the extent of forest land diverted for commercial and infrastructure projects in the country during the last three financial years, State-wise particularly district-wise in Tamil Nadu;
- (b) whether the Government acknowledges that rapid deforestation has exacerbated climate risks, water scarcity and biodiversity loss in the said State; and
- (c) if so, the steps taken by the Government to curb illegal deforestation and ensure strict enforcement of environmental regulations?

National Bench of GST Appellate Tribunal (GSTAT)

3808. Shri Pradyut Bordoloi:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government has completed the process of appointing all the members of the National Bench of the GST Appellate Tribunal (GSTAT) and operationalising it and if not, the reasons therefor;

(b) the details and the number of States that have not yet operationalised the State benches of their GSTATs;

(c) the details and the number of GST appeals pending for the last five years; and

(d) whether the Government has set any timelines for the establishment of the State benches of GSTATs in all the States?

Steps to check Encroachments in Wetland

3809. Shri Anto Antony:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the details of the steps taken by the Government to curb encroachment and pollution in natural wetlands across the country;

(b) the details of measures taken by the Government to integrate wetland conservation into urban planning and infrastructure development policies;

(c) the total area of natural wetlands lost across the country during the last four decades, State-wise;

(d) the number of Ramsar sites in the country which have recorded a decline in wetland area along with the details of area decreased;

(e) the percentage of the lost wetlands that have been restored under the Government initiatives; and

(f) the details of budget allocation for wetland conservation under the Ministry for the last five years along with the details of fund utilized?

Certificates Equivalent to BA (Hindi) Degree

3810. Shri Tejasvi Surya:

Will the Minister of EDUCATION

be pleased to state:

(a) the objective and salient features of the Agra Hindi University, Central Hindi Directorate and Akhil Bharat Hindi Sanstha Sangh (ABHSS);

(b) the details of work done by these institutions so far in imparting Hindi education and providing certificates equivalent to BA (Hindi) degree; and

(c) whether the Government has constituted a high-level committee under the chairmanship of the honourable Education Minister from 1960 to 2003 to empower 23 Hindi educational institutions (including Dakshinabharath Hindi Prachar Sabha) under the umbrella of ABHSS?

Schemes for Financial Inclusion of Women

3811. Dr. Sambit Patra:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government has conducted any study of schemes launched during the last five years for financial inclusion of women in the country and if so, the details thereof;

(b) whether the number of women seeking retail credit and business loans has trebled during the last five years and if so, the details thereof;

(c) whether the Government intends to improve the existing schemes to enhance access to credit for women entrepreneurs and if so, the details thereof; and

(d) whether the Government has taken steps to mitigate the challenges being faced by women borrowers so that their access to credit is streamlined and if so, the details thereof?

Status of Skill Training Centres in Maharashtra

3812. Shri Ravindra Dattaram Waikar:

Shri Naresh Ganpat Mhaske:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) the details of skill development training centres currently running in Maharashtra under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) and the manner in which this compare to other States in terms of outreach and efficiency;

(b) the total number of enrollments under PMKVY in Maharashtra during the last three years, including the percentage of trainees who have successfully completed their courses;

(c) whether the Government maintain a record of employment and job placements for PMKVY graduates in Maharashtra and if so, the details of the statistics regarding job opportunities secured by trained candidates;

(d) the steps being taken by the Government to bridge the gap between skill training and actual employability, ensuring that trained youth secure gainful employment in their respective fields; and

(e) whether the Government conducted any impact assessment of PMKVY in Maharashtra to determine its effectiveness and the details of the changes are planned to enhance the programme's success?

Setting up of ESI Hospital in Ongole Constituency

3813. Shri Magunta Sreenivasulu Reddy:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Government has any plans to set up a fully equipped ESI Hospital in Ongole Lok Sabha Constituency as there are many workers working in various industries;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Athlete Dropout in Khelo India Scheme

3814. Shri Vishnu Dayal Ram:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) whether the Government is aware that a significant number of athletes have dropped out of the Khelo India Scheme with main reasons being the lack of academic support alongside training;

(b) whether the Government has taken any steps to establish an integrated institution that combines sports training with academic education also;

(c) if so, the details of such institutions, State-wise; and

(d) if not, the reasons therefor?

Funds allotted for Tourism Schemes in Udaipur

†3815. Dr. Manna Lal Rawat:

Will the Minister of TOURISM

be pleased to state:

(a) the funds allocated under various schemes of the Government to Rajasthan, especially Udaipur district having rich and plentiful tourist sites and eco-tourism sites;

(b) the details of the projects introduced in Rajasthan to improve tourism infrastructure and promote sustainable and an approach focused on accountability;

(c) whether more funds would be allocated to Udaipur district under various schemes keeping in view the immense potential of tourism development in the said district; and

(d) if so, the details thereof?

Improvement in Employment Opportunities in Dhubri

3816. Md. Rakibul Hussain:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) the details of measures implemented or planning to implement to improve employment opportunities in the Dhubri Lok Sabha Constituency of Assam, especially for youth and women in rural and semi-urban areas;

(b) whether vocational training and skill development programmes have been introduced in Dhubri to enhance employability, if so, the details thereof; and

(c) whether the Government monitoring these programmes effectively reaches the local population and if so, the details thereof and if not, the reasons therefor?

MONDIACULT 2025

3817. Shri P P Chaudhary:
Shri Ramesh Awasthi:
Shri Yogender Chandolia:
Smt. Smita Uday Wagh:

Will the Minister of CULTURE

be pleased to state:

(a) the details of the specific commitments made by India at the MONDIACULT 2025 consultation regarding the promotion of cultural rights and the manner in which these commitments likely to be implemented in Maharashtra State;

(b) the details of the steps taken/to be taken by the Government to ensure the integration of culture into education, in line with the UNESCO Framework for Culture and Arts Education (2024), particularly in Maharashtra's schools and universities;

(c) whether India has proposed any specific initiatives or policy recommendations regarding the impact of artificial intelligence on cultural diversity and intellectual property rights, if so, the details thereof along with implications for Maharashtra's cultural sector;

(d) the details of the measures being undertaken to ensure India's active participation in shaping global cultural policies at the upcoming MONDIACULT 2025 conference in Barcelona and the manner in which Maharashtra contribute to these efforts; and

(e) the details of the specific initiatives planned for Maharashtra to align with India's cultural policy commitments made at MONDIACULT 2025?

Tree Plantation Drive in Baghpat, UP

†3818. Dr. Rajkumar Sangwan:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether the Government has launched any significant tree plantation drive in Baghpat district, Uttar Pradesh under the green initiatives of the State;

(b) if so, the details of the tree plantation drive conducted in Baghpat including the number of trees to be planted and the time-limit for its completion;

(c) whether this tree plantation drive coincides with the State's target of planting nine crore trees and the contribution of Baghpat district in achieving this target;

(d) the measures taken by the Government to prevent the loss of trees and monitor their growth; and

(e) the progress made so far in achieving the tree plantation target in Baghpat and the impact of this campaign on environmental sustainability?

Mental Health Counsellors in Government Schools

3819. Shri K C Venugopal:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government has any data on the number of Government schools across the country having qualified mental health counsellors to address the alarming rise in stress, anxiety and suicides among students and if so, the details thereof;

(b) whether the Government has issued any specific guidelines to appoint mental health counsellors in all the schools of the country and if so, the details thereof;

(c) the mechanisms put in place for monitoring their recruitment and effectiveness in improving the student well-being; and

(d) whether the Government has any plans to set aside budgetary allocation and timeline for ensuring that every Government school is equipped with such support services?

Status of Teaching Faculty in IITs

3820. Adv Priya Saroj:

Will the Minister of EDUCATION

be pleased to state:

(a) the details of the total number of regular posts created and the recruitments made for the post of Assistant Professor, Associate Professor and Professor in the Indian Institutes of Technology (IITs) established during the last 15 years till date, institution-wise and category-wise;

(b) the details of Teaching Faculty appointed on contract basis in UR/SEBC/SC/ST categories, tenure and their percentage in total created posts, institution-wise; and

(c) the details of General Category Teaching Faculty working on reserved category posts (regular, ad-hoc or contract) as Assistant Professor, Associate Professor and Professor, institution-wise ?

Competition Commission of India

3821. Shri Ramesh Awasthi:
Shri Jagdambika Pal:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) the outcome of investigations initiated by the Office of Director General, Competition Commission of India during the last three years;

(b) the measures taken by the Government to remedy cartelization in various sectors during the last three years; and

(c) the measures are being taken by the Government to address anti-competitive practices by the Competition Commission of India?

Exemptions from Coastal Regulation Zone (CRZ) Rules for affected Areas

3822. Shri Kodikunnil Suresh:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether the Government is aware that areas such as Manrothuruth are facing significant issues due to the Coastal Regulation Zone (CRZ) rules, impacting thousands of residents;

(b) whether the State Government has submitted any request to the Central Government for exemptions or amendments to these regulations to address the concerns of the affected populations;

(c) the steps taken by the Central Government to provide urgent relief and consider the requested exemptions or amendments to alleviate the problems faced by the residents; and

(d) whether there are any ongoing discussions or plans to review and potentially revise the CRZ regulations to better accommodate the needs of local communities while ensuring environmental protection?

DTNBWED Scheme

3823. Dr. D. Purandeswari:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) the details of the way Dattopant Thengadi National Board for Workers Education and Development (DTNBWED) contribute to empowering workers in both the organized and unorganized sectors through education and training programmes particularly in Rajahmundry Lok Sabha Constituency;

(b) the details on the number of workers who benefitted from DTNBWED programme in the last five years, State and year-wise;

(c) the details of the mechanisms are in place to monitor the allocation and expenditure of funds and to ensure the timely execution of DTNBWED projects;

(d) the steps taken by the Government to periodically review the progress of DTNBWED programme and ensure their alignment with the Government's objectives; and

(e) whether the Government is considering to open more regional centres or introducing new educational initiatives tailored to specific industries, if so, the details thereof?

Central Board of Trustee of EPFO

3824. Shri Subbarayan K:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) the details of the Members in the reconstituted Central Board of Trustee (CBT) of Employee' Provident Fund Organization (EPFO);

(b) whether the Central Trade Unions like All India Trade Union Congress (AITUC) and Indian National Trade Union Congress (INTUC) are excluded in the reconstituted CBT thereby representatives of the majority workforce remains unrepresented, if so, the details thereof;

(c) whether the Central Trade Unions protested against this exclusion; and

(d) if so, the details thereof along with the response of the Government thereto?

Promotion of Cruise and Adventure Tourism

3825. Thiru D M Kathir Anand:

Will the Minister of TOURISM

be pleased to state:

(a) whether the Government is raising awareness and appreciation for sea plane and cruise-tourism among potential visitors and local communities for its success;

(b) if so, the details thereof;

(c) whether any Scheme has been framed by the Government for tour operators and other service providers for cruise-tourism and adventure tourism; and

(d) if so, the details thereof?

Development of Maa Shakambhari Devi Siddhapeeth under PRASAD

†3826. Shri Imran Masood:

Will the Minister of TOURISM

be pleased to state:

(a) whether it is a fact that the Government proposes to include new sites in PRASAD Scheme;

(b) if so, whether the Government proposes to develop Maa Shakambhari Devi Siddhapeeth of Saharanpur and Khanqah Hazrat Raipuri of Raipur districts in Uttar Pradesh under the said scheme; and

(c) if so, the details thereof?

Location of New ESIC Hospitals

3827. Dr. Shashi Tharoor:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Government has recognised the locations of 105 new ESI-hospitals to be set up across the country, if so, the details thereof;

(b) whether any of the hospitals are planned to be set up in Kerala, if so, the details thereof;

(c) the details of the current status of setting up of AYUSH units in ESI-hospitals and dispensaries; and

(d) the details of the steps taken by the Government to improve the quality of medical services in ESI-Hospitals along with their current status?

Welfare of Migrant Labourers

3828. Shri Suresh Kumar Shetkar:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether there is a need for compiling data and also develop a dedicated software for monitoring of migrant labourers;

(b) whether there is a need to develop a software for the States and the States should call for action against unregistered companies sourcing migrant labourers and also the industries that employ migrant workers may be required to furnish a booklet containing contact numbers and office address of the officials concerned and the norms and standards for their accommodation;

(c) whether wages and compensation among others should be taken care of by the Government and also a dedicated officer for guest workers in each industrial area may be appointed;

(d) if so, the details thereof along with present status;

(e) whether there is necessity to put in place effective laws to handle misinformation campaigns against migrant labourers; and

(f) if so, the details thereof and present status thereof along with views of each States in this regard?

Allocation of Less Funds to States

3829. Mr Pathan Yusuf:

Will the Minister of FINANCE

be pleased to state:

(a) whether it is a fact that some States have been overlooked by the Government in the allocation of funds and projects in recent budget;

(b) if so, the details thereof, funds and project allocation, State-wise; and

(c) the manner in which the budget ensure equitable distribution of resources across all regions, especially States that are economically lagging along with the details thereof?

Women Proportion in Boards of Companies

3830. Shri Eswarasamy K:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) whether it is a fact that the country is aiming to have more women on the Boards of Companies;

(b) if so, the details thereof;

(c) whether it is also a fact that the proportion of women on Boards as on March 31, 2024 stands very less; and

(d) if so, the details thereof and the measures taken by the Government to increase their proportion?

Employment and Skill Development Initiatives

3831. Shri Anurag Singh Thakur:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether specific measures are being implemented by the Union Government to ensure effective utilization of funds;

(b) whether significant increase in the budget allocation for FY 2025-26 has been observed;

(c) whether underutilization was observed in previous years, if so, the details thereof;

(d) whether concrete targets have been set for job creation across various sectors with the doubling of the allocation for the Employment Linked Initiatives Scheme (ELI) to 20,000 crore and the manner in which the impact of these targets be measured;

(e) whether a specific timeline has been established for rolling out identity cards, e-Shram registration and healthcare coverage under PM Jan Arogya Yojana for the estimated 1 crore gig workers considering the Government's focus on extending social security benefits to gig workers;

(f) whether the Government has discontinued the Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA); and

(g) if so, whether alternative programmes are being implemented to address digital literacy gaps in rural India and ensure digital inclusion for underserved populations and if so, the details thereof?

Environmental Clearance to Developmental Projects

3832. Shri Pradeep Purohit:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the details of railway, mining, dam/irrigation and new/existing National Highway projects currently pending for environmental clearance during the last five years, project-wise cost along with expected completion timelines;

(b) the reasons for delays in granting clearances and the average time taken for approval in each sector;

(c) the impact of such delays on project execution and economic development;

(d) the steps being taken by the Government to expedite the clearance process, including any proposed policy reforms or single-window clearance mechanisms; and

(e) whether any sector-specific measures have been introduced to ensure timely approvals while maintaining environmental sustainability and if so, the details thereof?

Utilization of CSR fund through NCF

3833. Shri Kota Srinivasa Poojary:

Will the Minister of CULTURE

be pleased to state:

that the details of utilization of Corporate Social Responsibility (CSR) funds through National Culture Fund (NCF) for conservation and maintenance work of historical monuments and sites in the country during the last three years, State-wise particularly in the State of Karnataka ?

Education Loan from Bharatiya Mahila Bank

†3834. Smt. Delkar Kalaben Mohanbhai:

Shri Bhumare Sandipanrao Asaram:

Will the Minister of FINANCE

be pleased to state:

(a) the details of total amount of loans sanctioned, disbursed and utilized along with the number and percentage of students who took education loan from Bharatiya Mahila Bank (BMB) in Maharashtra and UT of Dadra and Nagar Haveli during the last three years and the current year;

(b) the current rate of interest being charged by Bharatiya Mahila Bank on education loans in the country;

(c) whether Bharatiya Mahila Bank charges a lower rate of interest from girl students as compared to male students and if so, the reasons therefor along with the steps taken by the Government to address the said disparity; and

(d) whether Bharatiya Mahila Bank has any proposals for issuing loans to women self-help groups in Maharashtra and UT of Dadra and Nagar Haveli?

Setting up National Centre of Excellence in Uttar Pradesh

†3835. Shri Sanatan Pandey:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) whether there is any National Centre of Excellence (NCOE) in Uttar Pradesh out of twenty

four NCOEs established by the Sports Authority of India (SAI) across the country;

- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has laid down any criteria for setting up of NCOE;
- (d) if so, the details thereof;
- (e) whether the State of Uttar Pradesh fulfills the said criteria; and
- (f) if so, whether the SAI proposes to set up NCOE in Uttar Pradesh in future?

PRASAD Scheme In West Bengal

3836. Shri Raju Bista:

Will the Minister of TOURISM

be pleased to state:

(a) the details of the funds allocated, sanctioned, disbursed and utilized under the PRASAD (Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive) Scheme in Darjeeling and Kalimpong districts, West Bengal, site and year-wise;

(b) the details of the measures being taken by the Government to ensure sustainability in the development of pilgrimage tourism under the aforementioned scheme;

(c) the details of the initiatives taken by the Government to promote awareness of the sites developed under the aforementioned Scheme;

(d) the details of the steps being taken to enhance the connectivity and accessibility of pilgrimage sites under the PRASAD Scheme; and

(e) whether the Government proposes to expand the scope of the PRASAD Scheme to more pilgrimage destinations, if so, the details thereof?

Inclusion of Spiritual Places of Shirdi in PRASHAD

†3837. Shri Bhausahab Rajaram Wakchaure:

Will the Minister of TOURISM

be pleased to state:

(a) the steps taken/proposed to be taken by the Government to develop the Vithal Temple and Peer Baba Dargah situated in Dhandarphal Village of Sangamner Taluka in Shirdi Parliamentary Constituency in Maharashtra and the Premgiri complex situated in Shahgarh Fort village from a tourism point of view by including them in the PRASHAD Scheme;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Slow down of Economic Growth

3838. Shri Anup Sanjay Dhotre:

Will the Minister of FINANCE

be pleased to state:

(a) the details of the performance of the economy during the last three years along with the factors responsible for the slow down, year-wise and sector-wise;

(b) the details of the consolidation exercise made thereon and the results achieved therefrom;

(c) the details of the growth for the current and subsequent years along with the changes made;

(d) whether the Government has ensured that the benefits of the economic growth is reached to all classes of society, and not for a specific class, if so, the details thereof; and

(e) the steps taken by the Government to manage and further boost the economic growth and to ensure equal benefits of such growth to all sections and classes of the society?

Action Taken Report on River Pollution

3839. Shri Azad Kirti Jha:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether the Government is aware that the Uttar Pradesh Pollution Control Board (UPPCB) failed to submit a comprehensive action-taken report as directed by the National Green Tribunal (NGT); and

(b) the actions proposed to be taken against the Uttar Pradesh Pollution Control Board (UPPCB) to ensure compliance with the NGT's directives regarding river pollution control?

EPFO

3840. Shri Selvaganapathi T.M.:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether it is a fact that the Employees Provident Fund Organization (EPFO) is considering for enhancing the interest rate for provident fund deposits for the coming financial year and also considering to implement the order of the Hon'ble Supreme Court on higher provident fund pension;

(b) if so, the details thereof;

(c) whether it is true that the EPFO is also considering to make changes to the Employees Deposit Linked Insurance Scheme, if so, the details thereof;

(d) whether it is also true that a meeting of the Central Board of Trustees of the EPFO was recently held to take a decision on the above; and

(e) if so, the details thereof including outcome of the said meeting?

Synthetic Track in Davangere District Stadium

3841. Dr. Prabha Mallikarjun:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) the details of compliance guidelines or formalities laid down by the Government for disbursement of funds to States under Khelo India Programme;

(b) the details of the criteria laid down by the Government for reapproval of project which was cancelled due to noncompliance formalities by the States particularly with reference to setting up of Synthetic track in Davangere stadium;

(c) the current status of setting up of said track under Khelo India Scheme in Davangere district stadium;

(d) whether the Government provides funds for youth hostels under Khelo India to the State of Karnataka; and

(e) if so, the details thereof district-wise including Davangere?

Encourage Sports Talents in Rural Areas

†3842. Shri Rahul Kaswan:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) whether the Government has prepared any scheme to encourage and train sports talents in rural areas;

(b) if so, the details thereof and the quantum of amount spent during the last five years, State-wise, including Rajasthan;

(c) whether the maximum number of players who have made a name in sports at national and international level are from Rajasthan and Haryana;

(d) if so, the details thereof during the last five years, sports and rank-wise; and

(e) whether the Government intend to prepare any special provision and plan to encourage sports talents in rural areas of the country, if so, the details thereof?

Objectives of NPS Vatsalya Scheme

†3843. Shri Anoop Pradhan Valmiki:

Ms. Bansuri Swaraj:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government has introduced the NPS Vatsalya Scheme to enhance savings for salaried employees;

(b) if so, the salient features and objectives of the Scheme; and

(c) whether any tax benefits or additional incentives are provided to those enrolling in the scheme and if so, the details thereof along with the manner in which this scheme is useful particularly for salaried persons?

Incredible India Content Hub

†3844. Shri Mukesh Rajput:

Shri Dushyant Singh:

Will the Minister of TOURISM

be pleased to state:

(a) the measures being implemented by the Government to improve road and air connectivity to iconic and lesser-known tourist destinations in the country along with the details of targeted investments in infrastructure; and

(b) whether the Government proposes to integrate emerging technologies like Virtual Reality (VR) with the Incredible India Content Hub to provide more immersing tourism experiences?

Restoration and Beautification of Fort Kochi Beach

3845. Shri Hibi Eden:

Will the Minister of TOURISM

be pleased to state:

- (a) whether the Indian tourism industry has been facing various challenges/issues/difficulties;
- (b) if so, the details thereof along with the response of the Government thereto;
- (c) whether the Government is planning to allocate special funds for the restoration of Fort Kochi Beach, Ernakulam, Kerala, considering its historical and tourism significance, if so, the details thereof;
- (d) whether the Government recognizes the urgent need to restore the Fort Kochi Beach and walkway, which are in a state of neglect despite being major tourist attractions, if so, the details thereof;
- (e) whether the Government proposes to include Fort Kochi Beach in any existing or upcoming tourism development schemes to ensure its long-term preservation, if so, the details thereof; and
- (f) whether the Government is likely to provide financial assistance to the State Government of Kerala for the urgent restoration and beautification of Fort Kochi Beach and if so, the details thereof?

Out-of-Turn Promotion to Officials on Achievement in Sports

3846. Shri Jashubhai Bhilubhai Rathva:
Shri Jugal Kishore:

Will the Minister of FINANCE

be pleased to state:

- (a) whether several officials of the Revenue Department have brought laurels to the country in sports;
- (b) if so, the details thereof;
- (c) whether any such officer has been given out-of-turn promotion on the basis of his achievements in sports; and
- (d) if so, the details thereof?

Funds allocated for RIDF

†3847. Shri Radheshyam Rathiya:

Will the Minister of FINANCE

be pleased to state:

- (a) the details of the programmes being implemented for the development of rural infrastructure in the country including the State of Chhattisgarh;
- (b) whether funds have been allocated to the States under the Rural Infrastructure Development Fund (RIDF);
- (c) if so, the details thereof along with the details of funds allocated for training and other services/works for development of rural infrastructure in the country during the last three years and the current year, State-wise including Chhattisgarh; and
- (d) the steps taken by the Government for the proper implementation of centrally sponsored rural development schemes in the country?

Set-up of New Colleges of Delhi University

†3848. Shri Ramvir Singh Bidhuri:

Will the Minister of EDUCATION

be pleased to state:

(a) the number of applications received for admission in Delhi University during the last three years and the number of students unable to get admission, year-wise;

(b) whether the Government has any proposals to set up new colleges in Delhi under Delhi University; and

(c) if so, the number of colleges and the name of the places where the said colleges are likely to be set up?

Data of B.Tech Final Student got Placement Offer

†3849. Shri Arvind Ganpat Sawant:

Will the Minister of EDUCATION

be pleased to state:

(a) the details of number of B. Tech final year students participated in the final placement exercise in various IIT's across the country, during the last five and the current year, year-wise and institute-wise;

(b) the data of number of the said students who have got placement offer in the said placement exercise;

(c) whether job has been provided to them through these placement exercises;

(d) if so, the details thereof, Government Sector-wise and Government institution-wise;

(e) the data on average and median salary offered to the said students, year-wise and institute-wise: and

(f) the data of the companies participated in the said exercise, year-wise and institute-wise?

Small and Medium Scale Enterprises as Drivers of Job

3850. Shri Sachithanatham R:

Will the Minister of FINANCE

be pleased to state:

the measures included in the budget 2025 to support micro, small and medium enterprises as drivers of job creation and economic growth?

Total Public Sector Enterprises in the Country

3851. Shri E Tukaram:

Will the Minister of FINANCE

be pleased to state:

(a) the total number of Public Sector Enterprises/Undertaking of Government of India currently functioning in the country;

(b) the details of the number of Public Sector Enterprises/Undertaking earning profits and those have incurred losses as on date, year-wise; and

(c) the specific measures taken by the Government to improve the financial performance of loss-making PSEs including restructuring, disinvestment or operational reforms and the

outcomes of such measures?

Impact of depreciation of Rupee on Inflation and Essential Imports

3852. Shri Kalyan Banerjee:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government has any taken any steps to control the impact of depreciation of the Rupee on inflation and essential imports;

(b) if so, the measures that are being taken by the Government to support industries that will be affected by U.S. Tariffs; and

(c) the long-term plans of the Government to strengthen the value of rupee against Dollar and to shield the economy from the external shock?

Establishment of Central School near HAL and Ordnance Factory Korwa

3853. Shri Kishori Lal:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government has considered the establishment of a Kendriya Vidyalaya near Hindustan Aeronautics Limited (HAL) and Ordnance Factory, Korwa to provide better educational facilities to the children of employees of these organisations and surrounding villagers; and

(b) the steps being taken by the Government to address the disparity in the school fees at DAV HAL Public School, where employees of Ordnance Factories are charged higher fees than the HAL employees despite both are Government institutions?

GST Compliance Concerns of MSMEs and Small Taxpayers

3854. Smt. Poonamben Hematbhai Maadam:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government has taken any steps to address the compliance concerns of MSMEs and small taxpayers under GST;

(b) if so, the details thereof;

(c) whether the Government has taken any steps to simplify and streamline GST procedures to facilitate trade and commerce in the country; and

(d) if so, the details thereof and the manner in which these steps promote ease of doing business?

Welfare and Social Security of Migrant Workers

3855. Shri Sudhakar Singh:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) the details of the steps taken by the Government to ensure the welfare, rights and social security of migrant labourers, particularly those from States like Bihar, which have a high outflow of migrant workers;

(b) the details of the data on the number of migrant labourers registered under Government schemes including those benefiting from programmes like the e-Shram portal, One Nation One Ration Card (ONORC) and other labour welfare schemes, State-wise;

(c) whether the Government has established any tracking mechanism to monitor working conditions, wages and safety of migrant labourers, especially those employed in high-risk industries like construction, manufacturing and agriculture, if so, the details thereof; and

(d) the details of the measures taken/to be taken by the Government to ensure access to healthcare, housing and education for migrant labourers and their families, particularly those working in urban centres far from their home States?

Banning Unlawful Lenders

3856. Shri G Kumar Naik:

Will the Minister of FINANCE

be pleased to state:

(a) the measures taken by the Government to curb the rise of unlawful lenders and unregulated digital lending platforms that exploit vulnerable borrowers;

(b) whether the Government maintains the data on cases reported against illegal lending apps and loan sharks during the last five years and if so, the details thereof;

(c) the details of legal protections are in place for borrowers facing threats, harassment or coercion from illegal lenders, particularly in rural and low-income communities;

(d) the number of illegal digital lending Apps which have been banned or removed from App Stores in the country along with the criteria used for their removal; and

(e) whether the Government is considering to introduce new Bills or amendments in existing laws to impose strict penalties on individuals and entities operating unlawful lending schemes?

Promotion of Tourism in Shimla

†3857. Shri Suresh Kumar Kashyap:

Will the Minister of TOURISM

be pleased to state:

(a) whether any proposals have been forwarded by the present Government of Himachal Pradesh to the Union Government during the last two years to further promote tourism in Shimla Parliamentary Constituency of Himachal Pradesh;

(b) if so, the details thereof;

(c) the number of pilgrimage sites in Himachal Pradesh identified so far under the PRASAD Scheme (Pilgrimage Rejuvenation and Spiritual Augmentation Drive) to promote religious tourism and develop pilgrimage sites along with the details of the construction work and amount sanctioned in this regard, district-wise;

(d) whether Shri Renuka Ji Mandir in Shimla Parliamentary Constituency which is the birthplace of Lord Parshuram and attracts a large number of tourists and devotees from both within the country and abroad and hosts an international fair, is included under the said scheme; and

(e) if so, the details thereof and if not, the reasons therefor?

Funds allocated for MMTTP

3858. Shri Tatkare Sunil Dattatrey:

Will the Minister of EDUCATION

be pleased to state:

(a) the details of the funds allocated for the Malaviya Mission Teacher Training Programme (MMTTP) from 2023, especially in Maharashtra;

(b) the details and the total number of said Training Centres established in Maharashtra;

(c) the total number of faculties trained under the MMTTPs especially district-wise, Maharashtra;

(d) whether the Government has taken any measures to assess the skill and knowledge of the trained faculties under the MMTTP; and

(e) if so, the details thereof particularly in Maharashtra, district-wise?

Sports Universities and Academies Running across the Country

†3859. Shri Gyaneshwar Patil:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) the details of Sports Universities and Academies being run by the Government across various States of the country including Madhya Pradesh;

(b) the number of functional sports departments/centres operational along with the number of coaches and trainers, the total student capacity and the actual number of students enrolled therein across various States of the country, university and academy-wise including Madhya Pradesh;

(c) the details of the amount of fund demanded, allocation made in the budget and the amount of funds actually released to each of the various States of the country including Madhya Pradesh during the last five financial years; and

(d) the total amount of funds spent by each of the said States during the last five financial years?

Conversion of Girls Degree Schools into Co-ed Schools

†3860. Shri Ujjwal Raman Singh:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government proposes to convert Girls Degree Schools/Colleges into co-ed schools in the country;

(b) if so, whether the Government proposes to change the name of such Girls Degree Schools/Colleges, if so, the details thereof;

(c) whether the Government has issued any orders/directions to the Principal/Administration of the said Schools/Colleges in this regard;

(d) if so, the details thereof;

(e) whether the Government has received any requests from the administration of the said

Schools/Colleges regarding not to change the name and if so, the details thereof; and

(f) the details of the efforts being made by the Government to promote co-education in the country?

Implement the Kashmiri Youth Exchange Programme to Jharkhand

3861. Shri Bidyut Baran Mahato:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) whether the Government has any plans to implement the Kashmiri Youth Exchange Programme to Jharkhand to promote greater cultural integration and understanding among the youth of the region;

(b) the details of steps being taken by the Government to ensure that the Kashmiri youth participating in the exchange programme are provided with adequate educational, social and economic support during their stay in Jharkhand;

(c) whether any evaluation or assessment has been conducted on the impact of such a programme in strengthening the relationship between the youth of Kashmir and Jharkhand; and

(d) if so, the details of the findings along with the proposed actions for future initiatives?

Educational Schemes/Projects in Bihar

†3862. Shri Dinesh Chandra Yadav:
Shri Kaushalendra Kumar:

Will the Minister of EDUCATION

be pleased to state:

(a) the name of the educational projects/schemes being implemented by the Government in Bihar, district-wise;

(b) the details of the funds allocated and utilized for the said projects/schemes during the last five years; and

(c) whether the Government proposes to implement more higher education projects/schemes in Bihar and if so, the details thereof?

Exploitation of Sugar Mills Workers

†3863. Shri Harendra Singh Malik:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether it is a fact that the cases of exploitation of workers and non-payment of minimum wages to workers employed in sugar mills and other local industries are not being monitored properly;

(b) if so, the details thereof along with the steps being taken by the Government to address the negligence of the Department;

(c) if not, the reasons therefor;

(d) whether the Government is aware that the labourers are exploited and deprived of basic facilities by the contractors;

(e) if so, the details thereof along with the steps taken by the Government to address the said

issues; and

(f) if not, the reasons therefor?

MoU between the Indian Institute of Corporate Affairs and the Carbon Market Association of India

3864. Shri Dushyant Singh:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) the key objectives of the MoU between the Indian Institute of Corporate Affairs (IICA) and the Carbon Market Association of India;

(b) whether this collaboration aims to support India's transition towards a robust carbon market;

(c) whether the Government has any plans to integrate the outcomes of this partnership into national decarbonisation policies and the specific regulatory frameworks are being considered to strengthen carbon trading mechanisms in the country;

(d) the measures taken/being taken to ensure the effectiveness and transparency of carbon markets in the country; and

(e) whether the Government has any monitoring mechanisms in place to track compliance with emission reduction commitments?

Development of Buddhist Tourism in Boudh, Odisha

3865. Shri Sukanta Kumar Panigrahi:

Will the Minister of TOURISM

be pleased to state:

(a) the details of the budget that has been allocated and utilized for the development of Buddhist tourism in Boudh, Odisha, during the last five years and major projects and initiatives that have been undertaken during this period for the preservation, promotion and infrastructure development of Buddhist heritage sites in Boudh;

(b) the details of the future plans that have been formulated for the development of Buddhist tourism in Boudh during the next five years;

(c) the details of the estimated budget and funding sources planned for the next five years to enhance Buddhist tourism in Boudh, including contributions from the Central and State Governments as well as private sector participation; and

(d) the details of the measures taken/being taken by the Government to integrate Boudh into national and international Buddhist tourism circuits and to attract domestic and foreign tourists?

Promoting Sports for Youth in Gujarat

†3866. Smt. Geniben Nagaji Thakor:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) the details of amount of funds allocated for sports in Gujarat during the last three years;

(b) the details of facilities being provided by the Government to the youth for promotion of sports;

- (c) whether any new sports universities have been opened in Gujarat during the last ten years; and
 (d) if so, the details thereof?

Development and Promotion of Tourist Sites

†3867. Dr. Lata Wankhede:

Will the Minister of TOURISM

be pleased to state:

- (a) the steps taken by the Government for the development and promotion of tourist sites under Swadesh Darshan Yojana and PRASAD Yojana and the positive changes noticed in tourist industry as a result thereof;
- (b) the initiatives taken by the Government for the promotion of religious and cultural tourism along with the impact of these efforts on the local economy and employment creation; and
- (c) the reforms made by the Government to attract foreign tourists and to ease visa norms and the manner in which these have promoted the tourism in the country?

Impact of Implementation of Educational Initiatives

3868. Shri Kamakhya Prasad Tasa:

Will the Minister of EDUCATION

be pleased to state:

- (a) the number of students and teachers who have been directly benefited from the upgradation of 3,656 schools under the Samagra Siksha Scheme;
- (b) the manner by which Pradhan Mantri Poshan Shakti Nirman Scheme (PM-POSHAN) contributed to the inclusion of disadvantaged and under reserved communities in education;
- (c) the regions where Understanding of Lifelong Learning for All in Society (ULLAS) has been particularly successful and the factors contributed to that success;
- (d) the steps taken by the Government to ensure the continuity and sustainability of Eco Clubs in schools; and
- (e) the current status of PM Schools for Rising India (PM-SHRI) schools in achieving full compliance with National Education Policy, 2020 guidelines?

Penalty for not maintaining Minimum Balance in SBI

3869. Shri N K Premachandran:

Will the Minister of FINANCE

be pleased to state:

- (a) whether SBI has levied fine/penalty on the customers for their default in maintaining minimum balance in their account and if so, the details thereof;
- (b) whether the Government proposes to continue to realize penalty from such customers and if so, the details thereof;
- (c) whether the Reserve Bank of India or SBI has fixed any amount to be maintained as minimum balance in the accounts and if so, the prescribed minimum balance in urban and rural areas;
- (d) the details of amount levied by SBI during the last five years on account of failure in

maintaining minimum balance in the accounts, year-wise; and

(e) whether the Reserve Bank has fixed service charges for each service of the banks and if so, the details thereof and the details of service charge imposed by SBI for each service?

Promotion of Religious Tourism

†3870. Shri Biplab Kumar Deb:

Will the Minister of TOURISM

be pleased to state:

(a) the details of the measures taken by the Government to promote religious tourism;

(b) the progress made in various religious tourist places in this regard; and

(c) the number of religious places in the State of Tripura included under the Swadesh Darshan Scheme (SDS)?

Bhashini-Enabled e-Shram Portal

3871. Dr. Sanjay Jaiswal:
Shri Kripanath Mallah:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) whether the Government has considered any initiatives for enhancing digital literacy among the workers, particularly in rural areas to ensure effective use of the e-Shram Portal in their preferred language;

(b) if so, the details thereof;

(c) whether the Government has any plan to incorporate additional languages or regional dialects in the future to further increase accessibility, given that the e-Shram Portal is now available in all 22 Scheduled Languages; and

(d) if so, the details thereof and if not, the reasons therefor?

Delay in NEET Exam 2024

3872. Dr. Thirumaavalavan Tholkappiyan:

Will the Minister of EDUCATION

be pleased to state:

(a) whether it is a fact that there was delay in conducting the National Eligibility-cum-Entrance Test (NEET) for undergraduate medical courses in 2024;

(b) if so, the reasons therefor;

(c) whether large scale malpractices and impersonation of candidates were detected in all the NEET exams during the last five year; and

(d) if so, the details thereof?

Deemed-to-be University to GKCIET

3873. Shri Isha Khan Choudhury:

Will the Minister of EDUCATION

be pleased to state:

- (a) whether the Government has any plans to upgrade the Ghani Khan Choudhury Institute of Engineering and Technology (GKCIET), Narayanpur, Malda district, to Deemed-to-be University;
- (b) if so, the time by which the above university will be granted status of Deemed-to-be University; and
- (c) if not, the reasons therefor?

Interest Rate on Employees Provident Fund Deposits

3874. Shri Chavan Ravindra Vasantrya:
Shri Sudheer Gupta:
Shri Dhairyasheel Sambhajirao Mane:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

- (a) whether the Employees Provident Fund Organisation (EPFO) has received a request to slightly increase the interest rate on Employees Provident Fund deposits for the current year;
- (b) if so, the details thereof and the response of the EPFO in this regard;
- (c) whether the EPFO has a healthy corpus fund and have good earning through diversification of this fund and if so, the details thereof;
- (d) the criteria/process followed or being followed by the Government to calculate the interest for EPFO for a year; and
- (e) the steps taken by the Government to make investment made from the EPFO fund transparent and accessible and percolate the benefits to all EPFO account holders across the country?

Industrial Pollution in Chandrapur

†3875. Smt. Dhanorkar Pratibha Suresh:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

- (a) whether it is a fact that pollution is further increasing in Chandrapur district due to wrong policies of various industries;
- (b) whether it is a fact that the Pollution Control Department is being neglected in Chandrapur district, if so, the steps to be taken by the Government in this matter;
- (c) whether pollution in Chandrapur district is increasing due to use of old equipment by industries; and
- (d) if so, the action proposed to be taken by the Government in this regard?

Construction of Tourism Circuit in Koshi-Seemanchal Region

†3876. Shri Rajesh Ranjan:

Will the Minister of TOURISM

be pleased to state:

- (a) whether the Government has conducted any survey or sought proposals from the State Governments for the construction of tourism circuit in the Koshi-Seemanchal region; and
- (b) if so, the details thereof?

NDC Targets

3877. Dr. Kakoli Ghosh Dastidar:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether India's Fourth Biennial Update Report (BUR-4) submitted to the UNFCCC, indicates significant progress towards meeting each of the country's First Updated Nationally Determined Contribution (NDC) targets set for 2030 and if so, the specific details of progress achieved against each target;

(b) whether current projections suggest that India is likely to exceed its 2030 NDC targets, thereby strengthening its position as a global leader in climate action and if so, the details of such projections;

(c) whether, in light of India's progress on climate commitments, the Government is considering a revision of its Second NDC targets for 2025 to demonstrate enhanced ambition and encourage both developed and developing nations to strengthen their climate actions in alignment with the goal of limiting global warming to well below 2 degree Celsius; and

(d) if so, the details of proposed revisions and expected impact on global climate action?

EIACP Centres

3878. Shri Daggumalla Prasada Rao:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) the details regarding the total number of Environmental Information, Awareness, Capacity Building and Livelihood Programme (EIACP) Centers currently functioning in the country, State and year-wise;

(b) the details regarding the funds sanctioned and released under the said scheme, State, component and year-wise;

(c) whether the Government has any details regarding the total number of States/UTs implementing the revamped Environment Education Programme (EEP); and

(d) if so, the details thereof, including the funds sanctioned and released for the last five years especially in the State of Andhra Pradesh?

New JNVs/KVs

†3879. Shri Utkarsh Verma Madhur:
Shri Kalipada Saren Kherwal:

Will the Minister of EDUCATION

be pleased to state:

(a) the details of total number of Jawahar Navodaya Vidyalayas (JNVs) in the Country, State/district-wise especially in West Bengal;

(b) whether the Government is planning to set up new JNV in West Bengal particularly in Jhargram district, if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has fixed any time limit by which JNV is likely to be opened for the benefits of the students in Kheri Parliamentary Constituency of Uttar Pradesh;

(d) whether there is not a single Kendriya Vidyalaya (KV) for providing quality education in

Trans Sharda area, Palia, Nighasan and other areas which are about 100 km away from Kheri Parliamentary Constituency; and

(e) whether the Government has any proposal to open KVs in these areas, if so, the details thereof?

Sacred Groves Forest

3880. Shri Rao Rajendra Singh:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

(a) whether the Government has any information on the sacred groves forest that exist in the country and whether there is any criteria to determine the same;

(b) if so, the details thereof;

(c) the steps taken by the Government for the preservation and encouragement of forest worship by various local communities;

(d) the steps taken to formalise such communities and to bring such areas under the purview of various biodiversity related laws; and

(e) the steps taken by the Government for the protection of the Orans in Rajasthan?

Funds allocated for Skill Development Programme for Unemployed Youths

†3881. Shri Chhatrapal Singh Gangwar:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

the details of amount of the funds allocated by the Government for the Skill Development Programme for the unemployed youths in the country, particularly in Bareilly?

Funds to improve Education in UP

†3882. Shri Ajendra Singh Lodhi:

Will the Minister of EDUCATION

be pleased to state:

(a) the amount allocated by the Government to improve education in the State of Uttar Pradesh;

(b) the details and the number of new universities/colleges established by the Government during the last five years in the said State; and

(c) the details and number of Colleges/Universities proposed to be established by the Government in Uttar Pradesh during the next five years, district-wise?

e-BKray Portal

†3883. Shri Jugal Kishore:

Will the Minister of FINANCE

be pleased to state:

- (a) the details of e-BKray Portal along with its salient features;
- (b) whether the said portal is likely to help in increasing transparency and faster disposal of cases; and
- (c) the names of the entities/institutions which are likely to use the said portal?

Weekly Working Hours in Private Sector

†3884. Shri Giridhari Yadav:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

- (a) whether it is true that providing health security to the citizens is the responsibility of the Government;
- (b) whether it is true that the employees working in Government and various Private sectors are becoming the victims of various types of diseases like hypertension, sugar, etc. due to work pressure;
- (c) whether it is true that employees are being harassed in the name of conducting meetings through video conferencing on Saturday, Sunday and holidays though there is a rule of 5 working days; and
- (d) whether the Government proposes to issue instructions for not conducting meetings on Saturdays and Sundays except emergency in order to ensure mental and physical health of employees in all private sectors and if so, the time by which it is likely to be done and if not, the reasons therefor?

Allegations of Financial Misconduct and Bribery against Corporate Entities

3885. Shri Aashtikar Patil Nagesh Bapurao:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

- (a) whether the Government is aware of the recent allegations of financial misconduct, irregularities, tax evasion and bribery involving major corporate entities;
- (b) if so, whether the Government has initiated any inquiry or directed concerned regulatory bodies such as SEBI, SFIO and NFRA to investigate these allegations and the steps taken by the Government against such companies;
- (c) whether the Government plans to amend existing corporate laws to prevent such incidents and to ensure corporate transparency and financial accountability in the future;
- (d) whether the Government is aware of the impact of corporate frauds and financial scams on local investors, employees and small businesses and if so, the steps taken by the Government to safeguard investor confidence and protect stakeholders including small investors and employees from financial frauds and corporate misgovernance along with the details of relief provided to compensate them; and
- (e) the steps taken by the Government to increase financial literacy and awareness among small investors?

Measures to curb Air Pollution in Tourism Industry

3886. Shri Sukhdeo Bhagat:

Will the Minister of TOURISM

be pleased to state:

(a) whether the Government has taken Cognizance of the recent article in which the New Delhi Air Quality Index (AQI) has soared to 1700 parts per million air particles, whereas the World Health Organization considers anything over 50 to be unhealthy;

(b) whether hazardous air pollution has deterred foreign tourists, leading to an estimated annual loss of \$2.6 billion in tourism revenue despite investments in smog towers and drones to combat pollution, the situation remains dire, with ineffective pollution controls exacerbating the crisis; and

(c) the details of immediate and effective measures implemented by the Government to address this critical issue and restore confidence among international travelers?

Development of Thehad Mond, Sirsa

3887. Kumari Selja:

Will the Minister of CULTURE

be pleased to state:

(a) whether Thehad (Thehad Mond) in Sirsa, Haryana was listed by the Archaeological Survey of India (ASI), if so, when it was listed;

(b) the details of the total area in which Sirsa Thehad spread over;

(c) the details of number of the families that have been displaced by the State Government of Haryana from this Thehad; and

(d) whether the Government has any plan to develop Sirsa, Thehad, if so, the details thereof?

Education Hub within Central Universities

3888. Shri Dharambir Singh:

Will the Minister of EDUCATION

be pleased to state:

(a) whether the Government has any plans to develop an education hub within Central Universities to enhance academic excellence and interdisciplinary research;

(b) if so, the details thereof including proposed infrastructure, funding allocation and timeline for implementation;

(c) whether the education hub will include specialized research centres, incubation facilities and industry collaborations to promote innovation and skill development, if so, the details thereof;

(d) the details of the steps likely to be taken by the Government to ensure equitable access for students from rural and economically weaker sections;

(e) whether the Government has identified specific Central Universities for this initiative and if so, the details thereof; and

(f) whether the Government plans to develop an education hub at the Central University of Haryana, Pali Mahendergarh, to reduce the burden on Delhi University and JNU Delhi and if so, the details thereof?

Permanent and Temporary Employees in Government Schools of Daman and Diu

†3889. Shri Patel Umeshbhai Babubhai:

Will the Minister of EDUCATION

be pleased to state:

(a) the details of the number of students in Government Primary, Upper Primary, Secondary and Higher Secondary schools in Daman and Diu, category-wise;

(b) the number of temporary and permanent Government employees in the said schools, category and school-wise;

(c) the number of permanent Headmasters/Principals in Government schools of Daman and Diu;

(d) the reasons for not having permanent Principals/Headmasters in all the schools; and

(e) the time by which permanent appointment on the said posts are likely to be made in these schools?

Welfare and Development of Artists in Bihar

†3890. Shri Kaushalendra Kumar:
Shri Ramprit Mandal:

Will the Minister of CULTURE

be pleased to state:

(a) whether the Government is implementing any programme for the welfare and development of artists performing arts, culture, dance-drama and songs etc. in the State of Bihar;

(b) whether such programmes are being implemented in all the States in the country and if so, the details thereof;

(c) the details of the funds spent on the programme during the last five years; and

(d) whether the Government intends to implement any such programme in the State of Bihar in future?

Reduction in Priority Sector Shortfall Collections

3891. Shri Bibhu Prasad Tarai:

Will the Minister of FINANCE

be pleased to state:

(a) the reasons for reduction in priority sector shortfall collections this year;

(b) the sectors for which the priority sector shortfall fund is used;

(c) whether the Government has given any additional amount to NABARD for short-term credit to co-operatives; and

(d) if so, the details thereof?

Challenges in Implementation of MCA21 Portal

3892. Shri Appalanaidu Kalisetti:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) the current status of the MCA21 portal and key challenges faced in its implementation;

(b) whether companies, particularly SMEs, have reported difficulties in filing statutory documents due to system glitches or technical issues and if so, the details thereof;

(c) whether audits or assessments have been conducted to evaluate the portal's efficiency and user satisfaction and if so, the key findings and corrective action taken by the Government;

(d) the number of company registration applications initiated and successfully completed during the last five years, year-wise along with the rejected and pending applications;

(e) the total number of statutory filings (such as annual returns, financial statements) submitted during the last five years, year-wise and the percentage of filings that faced technical issues or delays; and

(f) the measures taken by the Government to address these challenges and improve user experience?

Welfare Schemes for Labourers in West Bengal

3893. Md Abu Taher Khan:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) the details of the steps taken by the Government for the welfare of labourers along with health schemes to be provided to the labourers in West Bengal; and

(b) the details of the schemes run by the Government for welfare of labourers in the country along with expenditure incurred on these schemes?

Youth Trained in Gorakhpur District Under Skill India Mission

†3894. Shri Ravindra Shukla *Alias* Ravi Kishan:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

(a) the total number of youth trained in Gorakhpur district so far under Skill India Mission;

(b) the details of industries and trades for which skill training programmes have been organised in said district;

(c) whether the Government has collaborated with the local industries in Gorakhpur to provide employment to trained persons, if so, the details thereof;

(d) the challenges being faced in the implementation of skill training programmes in rural and urban areas of the district; and

(e) the impacts of said Mission on employment and entrepreneurship in Gorakhpur?

Granting Small Finance Bank Status to IPPB

†3895. Shri Abhay Kumar Sinha:

Will the Minister of FINANCE

be pleased to state:

(a) whether the Government is considering to grant Small Finance Bank (SFB) status to India Post Payment Bank (IPPB) and if so, the details thereof and the number of IPPB branches currently operational in the country along with the number of such branches in Bihar, district-wise;

(b) whether the Government is formulating any special scheme to enhance financial inclusion in small enterprises and rural areas, if SFB status is granted to IPPB;

(c) whether the Government is aware that RBI had imposed a fine of Rs. 26.70 lakh on IPPB in February 2025 and the steps taken to improve banking standards and customer service;

- (d) whether granting SFB status to IPPB is helpful in improving access to banking services in rural and semi-urban areas; and
 (e) the number of new subscribers likely to be benefitted from this change?

Female Labour Force Participation Rate

†3896. Dr. Bachhav Shobha Dinesh:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

- (a) whether the Government has conducted any study to increase the female labour force participation rate in the country, State-wise;
 (b) if so, the details thereof and if not, the reasons therefor; and
 (c) the details and number of Indian women joined the labour force during the last ten years and the reasons therefor?

Modifications in Forest Related Laws

†3897. Shri Mansukhbhai Dhanjibhai Vasava:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

be pleased to state:

- (a) whether Forest Rights Groups have requested for modifications in forest related laws, if so, the details thereof and the reasons therefor;
 (b) the details of the demands placed by the Forest Rights Groups before the Government during the last four years; and
 (c) the details of the demands accepted and rejected out of those demands along with the reasons for rejection?

AI and Digital Health Training Under Skill India Mission

3898. Adv K. Francis George:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

be pleased to state:

- (a) whether the Government has introduced AI and digital health training under the Skill India Mission, including specific courses on AI-driven healthcare diagnostics, if so, the details thereof;
 (b) the steps taken by the Government to upskill doctors, radiologists and technicians in AI-based tools (e.g., medical imaging decision support) to enhance clinical adoption;
 (c) whether the Ministry is collaborating with the Ministry of Health and Family Welfare, private tech firms or academic institutions to establish AI-focused training centers or simulation labs, if so, the details thereof along with the expected outcomes; and
 (d) whether these skill development efforts address healthcare workforce shortages, particularly by enabling auxiliary health workers to operate AI-assisted diagnostic equipment in rural areas, if so, the details thereof?

Preservation and Promotion of Fatehgarh Sahib

3899. Dr. Amar Singh:

Will the Minister of CULTURE

be pleased to state:

(a) whether the Government has any plan to preserve and promote the historical and religious sites in Fatehgarh Sahib, including Sri Fatehgarh Sahib Gurdwara and other heritage places, if so, the details thereof;

(b) whether any funds have been allocated for tourism development in the Fatehgarh Sahib Lok Sabha constituency; and

(c) if so, the details thereof?

Setting up of National Level Youth Centre or Sports Academy in Meerut

†3900. Shri Arun Govil:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) whether Meerut is a youth-dominated city with immense potential for education, sports and skill development;

(b) if so, whether there is a need to expand sports facilities, establish skill development centres for youth empowerment and implement special schemes under the National Youth Policy;

(c) the plan of the Government to establish a national level youth centre or sports academy in Meerut so that the youth can get better opportunities;

(d) whether the Government proposes to set up special training centres to provide more employable skills to the youth of Meerut; and

(e) the schemes of the Government to develop sports infrastructure in Meerut so that the youth can get a better platform to compete at the national and international level?

Puducherry Records Centre

3901. Dr. D Ravi Kumar:

Will the Minister of CULTURE

be pleased to state:

(a) whether the Government has any plans to digitize the historical records, manuscripts and archival collections at the Puducherry Record Centre and make them accessible to the public online, if so, the details alongwith the timeline for implementation;

(b) the details of the amount sanctioned alongwith the initiatives being taken by the Government to further develop and modernise the Puducherry Record Centre, including infrastructure upgrades and preservation techniques;

(c) the details of the ongoing efforts to acquire additional private archival collections, palm leaf manuscripts or historical documents to expand the Puducherry Record Centre's repository; and

(d) the details of the steps that have been taken by the Government to promote research and academic engagement with the archival records stored at the Puducherry Record Centre, along with any new initiatives to enhance accessibility for scholars and researchers?

Promotion of Tourism Industry in Aspiring Districts

†3902. Shri Virendra Singh:

Will the Minister of TOURISM

be pleased to state:

- (a) whether the Government proposes to formulate/launch any special scheme for the aspiring districts of the country to promote tourism industry;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Promotion of Sustainable Tourism in Ecologically Sensitive Areas

3903. Shri Benny Behanan:
Smt. Jyotsna Charandas Mahant:

Will the Minister of TOURISM

be pleased to state:

- (a) the details of the measures taken by the Government to promote sustainable tourism in ecologically sensitive areas and national parks;
- (b) the number of eco-tourism projects sanctioned and operationalised in the year 2024-25; and
- (c) the details of the steps taken/being taken by the Government to ensure that increased tourism does not lead to environmental degradation in protected areas?

Sports Infrastructure of DSA, Silchar

†3904. Shri Parimal Suklabaidya:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

- (a) whether the Government proposes to implement any special scheme to upgrade the sports infrastructure of District Sports Association (DSA), Silchar through Ministry of Youth Affairs and Sports and Khelo India campaign, if so, the details thereof;
- (b) whether the Government assessed the current sports facilities of DSA, Silchar and if so, the major shortcomings found there;
- (c) whether the Government is preparing a detailed action plan to modernize the sports facilities and upgrade the training centres, if so, the details thereof;
- (d) whether the Government proposes to upgrade the stadium, athletics track and other facilities at DSA, Silchar in collaboration with the State Government of Assam and if so, the details thereof; and
- (e) whether the Government sanctioned any funds for the said work and if so, the budget and time limit for the same?

National Mission for Manuscripts

3905. Shri Shashank Mani:

Will the Minister of CULTURE

be pleased to state:

- (a) whether the Government has outlined the key objectives and initiatives of the National Mission for Manuscripts, if so, the details thereof;

(b) whether the Mission has contributed to the preservation, documentation and dissemination of India's manuscripts and heritage, including in Uttar Pradesh, if so, the details thereof;

(c) the details of efforts made under the Mission to digitize manuscripts and also make them accessible to the public through online platforms, along with the number of manuscripts digitized so far; and

(d) whether the Government has any plans for expanding public access to this heritage collections, if so, the details thereof?

Development of Tourist Places of Uttarakhand

†3906. Shri Ajay Bhatt:

Will the Minister of TOURISM

be pleased to state:

(a) whether the Government has worked out any plan to promote tourism in the naturally beautiful Uttarakhand region;

(b) if so, the details thereof;

(c) whether any financial assistance has been provided for the development and conservation of tourist places in Uttarakhand;

(d) if so, the details thereof; and

(e) the details of the plans worked out for enhancing facilities at tourist places in said region?

Implementation of NEP, 2020

3907. Smt. Pratima Mondal:

Will the Minister of EDUCATION

be pleased to state:

(a) the steps being taken by the Government to ensure the full-scale implementation of NEP 2020, particularly in rural and underprivileged regions;

(b) the manner in which the Government plans to balance regional language-based education with global competency standards, ensuring that students are competing in both national and international spheres; and

(c) the steps being taken by the Government to modernize curricula in colleges and universities, ensuring that courses remain relevant to contemporary industry demands and technological advancements?

National Mission on Cultural Mapping and Project PARI

3908. Shri Manickam Tagore B:

Will the Minister of CULTURE

be pleased to state:

(a) the details along with progress of the National Mission on Cultural Mapping, including the number of cultural sites and artistic practices that have been identified and documented so far;

(b) whether the Government has any plan to ensure that the National Mission on Cultural Mapping effectively includes the diverse cultural expressions of India's marginalized communities and lesser-known traditions across the country, if so, the details thereof;

(c) the manner in which the Project PARI has contributed to fostering cultural dialogue and

reflection among different sections of society;

(d) the manner in which the project plans to expand its reach in the coming years;

(e) the details of the steps taken/being taken by the Government to ensure that Project PARI remains inclusive, particularly in terms of engaging local artists, historians and cultural experts, and promoting lesser-known regional art forms; and

(f) whether the Government proposes to increase the allocation of funds for the Cultural Function and Production Grant Scheme to include more grassroots-level cultural initiatives and support smaller, community-driven cultural projects, if so, the details thereof?

National Youth Policy to Empower the Youth of Nashik

3909. Shri Rajabhau Parag Prakash Waje:

Will the Minister of YOUTH AFFAIRS AND SPORTS

be pleased to state:

(a) whether the Government has implemented any targeted skill development, leadership or entrepreneurship programmes under the National Youth Policy to empower the youth of Nashik, particularly in rural and tribal areas;

(b) if so, the details of beneficiaries and measurable outcomes achieved;

(c) whether the Government has conducted any surveys to assess skill gaps and entrepreneurial potential among Nashik's youth and if so, the major findings of such studies;

(d) whether the Government proposes to launch customized entrepreneurship training and livelihood programmes in Nashik to promote rural self-reliance and reduce migration, along with details of budget and partnerships with local industries; and

(e) the mechanisms adopted to monitor, evaluate and scale such programme to ensure long-term socio-economic transformation of Nashik's youth?

Infrastructure, Services and Patient Outflow in ESI Hospitals

3910. Shri G Lakshminarayana:

Will the Minister of LABOUR AND EMPLOYMENT

be pleased to state:

(a) the details of the total bed capacity and occupancy rate of each ESI hospital, along with the range of medical services offered in these hospitals, State-wise;

(b) the details of the list of approved ESI hospitals where construction has not yet started, along with the specific reasons for the delay, particularly in Andhra Pradesh;

(c) the details of the number of ESI beneficiaries from Andhra Pradesh who have sought treatment in ESI hospitals located in other States during the last three years, State and year-wise; and

(d) whether the Government has taken any steps to improve infrastructure and service delivery in ESI hospitals to reduce patient outflow and if so, the details thereof?

New Delhi
Tuesday, March 18, 2025/
Phalgun 27, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

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Remarks

LOK SABHA
CORRIGENDUM

to the List of Questions for WRITTEN ANSWERS on
Monday, March 24, 2025/Chitra 03, 1947 (Saka)

Question No.	Correction
3703	Name of Ministry: for "Finance" read "Corporate Affairs"

New Delhi;
March 21, 2025
Phalguna 30, 1946 (Saka)

UTPAL KUMAR SINGH
Secretary-General

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Finance	delete	"3703"
Corporate Affairs	insert	"3703"